

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)
RATIFIED MINUTES OF THE NORMS COMMITTEE-II MEETING
NO. 23/81 DATED 06.03.2018 ACTUALLY HELD ON 04.04.2018

Please Note

- (i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
- (ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.
- (iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.
- (iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars No. 50/2009-2014 (RE 2010) dated 28th December, 2011, Policy Circular No.14(RE-2012/2009-14, dated 4th February, 2013 and O.M. No. 01/92/180/Misc./AM.13/PC-VI/10 dated 15.04.2014 or any other provisions under FTP/HBP for EODC.

The Meeting No. 23/81 dated 06.03.2018 of Norms Committee-II for the year 2017-18 was actually held on 04.04.2018 under the Chairmanship of Shri S.K. Samal, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri K.K. Tiwari, IA	DHI
2.	Shri S.K. Bhatnagar, Dy. IA	MOS
3.	Shri Sundeep Chauhan, DO	DIPP
4.	Shri Kirti Vardhan, DDG	DGFT
5.	Shri Vinod Kumar Kashyap, FTDO	DGFT

Minutes of the Meeting No.23/81 dated 06.03.2018 actually held on 04.04.2018 are confirmed by the Technical Authority.


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
व्यवसाय विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

MEETING NUMBER : 23/81-ALC2/2017 MEETING DATE : 06.03.2018

Case No.:1/23/81-ALC2/2017	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00500/AM18/	RLA File :05/23/040/00041/AM10/	Lic.No/Date:0510250513 08.10.2009	Defer Date: 29.05.2018
1 Decision :NC observed that application for the above AA has been referred to DHI comments. DHI has informed to examine as per eligibility as per policy. NC decided to examine the case and defer the case. The case stands deferred too 29.05.2018.			

Case No.:2/8/81-ALC2/2013	Party Name:EPSILON BATTERIES PVT. LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00118/AM14/	RLA File :08/24/040/00032/AM14/	Lic.No/Date:0810120617 30.04.2013	Defer Date: 29.05.2018
2 Decision : NC observed that application for the above AA has been referred to MOEF comments. NC decided to send D.O. reminder to MOEF and same is being sent. The case stands deferred too 29.05.2018.			

Case No.:1/23/81-ALC2/2013	Party Name:MAK CONTROLS AND SYSTEMS PVT LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00387/AM14/	RLA File :32/21/040/00032/AM14/	Lic.No/Date:3210063581 29.05.2013	Defer Date: 29.05.2018
3 Decision : NC observed that application for the above AA has been referred to MoD comments. NC decided to send a D.O. reminder to MoD and same is being sent. The case stands deferred too 29.05.2018.			

Case No.:66/2/81-ALC2/2014	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00067/AM15/	RLA File :03/94/040/00498/AM14/	Lic.No/Date:0310767749 24.01.2014	Defer Date: 29.05.2018
4 Decision : NC observed that DHI deficiency letter seeking certain information sent to firm on 20.10.17 followed with reminders dated 06.11.2017 & 06.03.2018 sent to firm. The case stands deferred too 29.05.2018.			

Case No.:17/2/81-ALC2/2014	Party Name:VSM VENTURE CONTROL SYSTEMS P.LTD	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00018/AM15/	RLA File :05/24/040/00410/AM14/	Lic.No/Date:0510378008 03.02.2014	Defer Date: 29.05.2018
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 VINOD KUMAR KESHAV
 Director, Trade Development Officer
 Ministry of Commerce and Industry
 Udyog Bhawan, New Delhi

Decision : NC observed that application for the above AA has been referred to MeitY comments. NC decided to send D.O. reminder to MeitY and same is being sent.

The case stands deferred to 29.05.2018.

Case No.:12/2/81-ALC2/2014	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00013/AM15/	RLA File :05/23/040/00075/AM14/	Lic.No/Date:0510379333 13.02.2014	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to DoT. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

Case No.:4/25/81-ALC2/2016	Party Name:M/S PARAMOUNT EXPORTS	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00599/AM17/	RLA File :29/24/040/00010/AM14/	Lic.No/Date:2910024177 19.02.2014	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA has been referred to MSME comments. NC decided to send D.O. reminder to MSME and same is being sent. The case stands deferred too 29.05.2018.			

Case No.:24/2/81-ALC2/2014	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00025/AM15/	RLA File :05/23/040/00537/AM13/	Lic.No/Date:0510380166 24.02.2014	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to DoT. NC decided to send a D.O. reminder to DoT and defer the case. The case stands deferred to 29.05.2018.			

Case No.:86/2/81-ALC2/2014	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00087/AM15/	RLA File :05/23/040/00265/AM13/	Lic.No/Date:0510380165 24.02.2014	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to DoT. NC decided to send a D.O. reminder to DoT and defer the case. The case stands deferred to 29.05.2018.			

10 Case No.:3/23/81-ALC2/2015	Party Name:ANAND TEKNOV	Meet No/Date:23/81-	Status:
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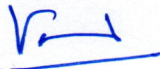
	AIDS ENGINEERING INDIA LTD.	ALC2/2017 06.03.2018	Deferred
HQ File :01/81/050/00478/AM16/	RLA File :31/83/040/00093/AM15/	Lic.No/Date:3110064619 25.07.2014	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to MSME. NC decided to forward a copy of the application to MoS for comments and defer the case.			
The case stands deferred to 29.05.2018.			

11	Case No.:6/11/81-ALC2/2014	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00320/AM15/	RLA File :04/24/040/00091/AM15/	Lic.No/Date:0410159116 28.07.2014	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to DoT. NC decided to send a D.O. reminder to DoT and defer the case.				
The case stands deferred to 29.05.2018.				

12	Case No.:10/23/81-ALC2/2015	Party Name:URETHANE ELASTOMERS	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00485/AM16/	RLA File :04/24/040/00199/AM15/	Lic.No/Date:0410159708 11.11.2014	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to MSME. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

13	Case No.:13/23/81-ALC2/2015	Party Name:METENERE LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00488/AM16/	RLA File :05/24/040/00423/AM15/	Lic.No/Date:0510392478 18.12.2014	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to MSME. NC decided to link up the earlier comments if any for examination of the case.				
The case stands deferred to 29.05.2018.				

14	Case No.:26/17/81-ALC2/2014	Party Name:MAK CONTROLS AND SYSTEMS PVT LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00561/AM15/	RLA File :32/21/040/00162/AM15/	Lic.No/Date:3210077400 21.01.2015	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm sent to DoT deficiency letter on 13.12.2016				


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 Joint Director (Trade), Ministry of Industry
 Directorate General of Industries
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for the above AA was referred to DoT. NC decided to send a D.O. reminder to DoT and defer the case.

The case stands deferred to 29.05.2018.

Case No.:7/5/81-ALC2/2015	Party Name:TATA POWER SOLAR SYSTEMS LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00107/AM16/	RLA File :07/24/040/00470/AM15/	Lic.No/Date:0710108018 15.04.2015	Defer Date: 29.05.2018
15 Decision : NC observed that application for the above AA was referred to MNRE. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.:20/7/81-ALC2/2016	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00122/AM17/	RLA File :07/24/040/00489/AM15/	Lic.No/Date:0710108043 16.04.2015	Defer Date: 29.05.2018
16 Decision : NC observed that application for the above AA was referred to MeitY. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.:44/8/81-ALC2/2015	Party Name:MOTHERSON SUMI SYSTEMS LTD.,	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
HQ File :01/81/050/00188/AM16/	RLA File :05/24/040/00094/AM16/	Lic.No/Date:0510394455 04.06.2015	
17 Decision : NC decided to ratify the norms for the above AA as per DIPP (Chemical Division) written comments vide F.No. 7(416)/2017 TSW dated 28.03.2018 as under :			
M/s. Motherson Sumi System Ltd. has proposed manufacture & export of polyamide & plastics / molded parts. The firm was requested to provide certain details & clarification regarding the wastage generated in the manufacturing process. While the firm has provided clarification regarding the process involved in the manufacture of the very high wastage generated in the manufacturing process, ranging upto 355 % due to using number of cavity in the mould and runner. Accordingly, the following is recommended:			

Item of Export	Quantity (in Number)	Item of Import	Quantity (in Kg)
1.Articles made of Polyamide 66 components for Energy Meters: BETATIGER (Slider Lifter RH) (740-BTGR-001-A) (Net content of imported inputs in export item : Polyamide 66 :STANYL TE250F8 00001 Natural:93.0 Kgs (Moulded Components)	150000.00	1. Polyamide 66 Stanyl TE250F8 00001 NATURAL	232.5

2. Articles made of Polyamide 66 components for Energy Meters: BETATIGER (Slider Lifter LH) (740-BTGR-002-A) (Net content of imported inputs in export item : Polyamide 66 :STANYL TE250F8 00001 Natural:115.50 Kgs) (Moulded Components)	150000.00	2. Polyamide 66 Stanyl TE250F8 00001 NATURAL	300.55
3. Articles made of Polyamide 66 components for Energy Meters: UMLENKHEBEL (Hinge)(740-HEUL-001-A) (Net content of imported inputs in export item : Polyamide 66 :STANYL TE250F8 00001 Natural:228.00 Kgs) (Moulded Components)	300000.00	3. Polyamide 66 Stanyl TE250F8 00001 NATURAL	430.35
4. Articles made of Polyamide 66 components for Energy Meters: BETATIGER(721-BTGR-002-A) (Net content of imported inputs in export item : Polyamide 66 :STANYL TE250F8 00001 Natural:1220.400 Kgs) (Moulded Components)	1080000.00	4. Polyamide 66 Stanyl TE250F8 00001 NATURAL	1778.09
5. Articles made of Polyamide 66 components for Energy Meters, SCHIEBER (Slider Lifters) (740-SCHB-001-A) (Net content of imported inputs in export item : Polyamide 66 :LATILUB 66-20T G/20 NAT: 0079 :253.50 Kgs.) (Moulded Components)	150000.00	5. Polyamide 66 :LATILUB 66-20T G/20 Nat:0079	411.48
6. Articles made of Polyamide 66 components for Energy Meters, BOBBIN(Slider Lifters) (740-SCHB-001-A) (Net content of imported inputs in export item : Polyamide 66 :LATAMID 66 H2G/35-VOKBI BLACK:3324 :3780.00 Kgs) (Moulded Components)	900000.00	6. Polyamide 66 :LATAMID 66 H2 G/35-VOKBI BLACK 3324	4691.51
7. Articles made of Polyamide 66 components for Energy Meters, GRUNDPLATE (Housing) (740-GRPL-002-A) (Net content of imported inputs in export item : Polyamide 66 :LATAMID 66 H2G/35-VOKBI BLACK: 3324 :6987.00 Kgs.) (Moulded Components)	150000.00	7. Polyamide 66 :LATAMID 66 H2 G/35-VOKBI BLACK 3324	7336.350
8. Articles made of Polyamide 66 components for Energy Meters, ABDECKKAPPE (Cover) (740-ABKP-002-A) (Net content of imported inputs in export item : Polyamide 66 : LATAMID 66 H2G/35-VOKBI BLACK: 3324 :3075.00 Kgs.) (Moulded Components)	150000.00	8. Polyamide 66 :LATAMID 66 H2 G/35-VOKBI BLACK 3324	3331.44
9. Articles made of Polyamide 66 components for Energy Meters, ABDECKKAPPE (721-ABKP-001-A) (Net content of imported inputs in export item :Polyamide 66 LATAMID 66 H2G/35-VOKBI BLACK: 3324:7387.200 Kgs. (Moulded Components)	1080000.00	9. Polyamide 66 :LATAMID 66 H2 G/35-VOKBI BLACK 3324	8082.28
10. Articles made of Polyamide 66 components for Energy Meters, GRUNDPLATE(740-GRPL-002-A) (Net content of imported inputs in export item : Polyamide 66 : LATAMID 66	1080000	10. Polyamide 66 :LATAMID 66 H2 G/35-VOKBI BLACK	12935.16

H2G/35- VOKBI BLACK: 3324:12182.400 Kgs.) (Moulded Components)		3324	
11. Articles made of Polyamide 66 components for Energy Meters, Bobbin (700-SPKR-008-A) (Net content of imported inputs in export item :Polyamide 66 LATAMID 66 H2G/35-VOKBI BLACK: 3324:1328.400 Kgs.) (Moulded Components)	1080000.00	11. Polyamide 66 :LATAMID 66 H2 G/35-VOKBI BLACK 3324	1718.36

RA concerned may take suitable consequential action accordingly.

Case No.:45/8/81-ALC2/2015	Party Name:MOTHERSON SUMI SYSTEMS LTD.,	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
HQ File :01/81/050/00189/AM16/	RLA File :05/24/040/00097/AM16/	Lic.No/Date:0510394456 04.06.2015	

Decision : NC decided to **ratify** the norms for the above AA as per DIPP (Chemical Division) written comments vide 7(416)/2017 TSW dated 28.03.2018 as under :

M/s. Motherson Sumi System Ltd. has proposed manufacture & export of polyamide & plastics / molded parts. The firm was requested to provide certain details & clarification regarding wastage generated in the manufacturing process. While the firm has provided clarification regarding the process involved in the manufacture of the very high wastage generated in the manufacturing process, ranging upto 102 % due to using number of cavity in the mould and runner. Accordingly, the following is recommended:

Item of Export	Quantity (in Number)	Item of Import	Quantity (in Kgs)
1. Articles made of Polyamide 66 components for Energy Meters, Molded Components Slider Lifter (743-BTGR-001-A) (Net content of imported inputs in export item :Polyamide 66. Stanyl TE250F8 00001 NATURAL :1557.00 Kgs.) (Moulded Components)	900000.00	1. Polyamide 66 : Stanyl TE250F8 00001 NATURAL	1856.64
2. Articles made of Polyamide 66 components for Energy Meters, Molded Components Slider Lifter(743-BTGR-002-A)) (Net content of imported inputs in export item :Polyamide 66. Stanyl TE250F8 00001 NATURAL :1,503.00 Kgs. (Moulded Components)	900000.00	2. Polyamide 66 : Stanyl TE250F8 00001 NATURAL	1939.18
3. Articles made of Polyamide 66 components for Energy Meters, Molded Components Housing (743-GRPL-001-A) (Net content of imported inputs in export item :Polyamide 66:LATAMID 66 H2 G/35-VOK81 BLACK: 3324 :33210.00 Kgs. (Moulded Components)	900000.00	3. Polyamide 66 : LATAMID 66 H2 G/35-VOK81 BLACK: 3324	34870.500
4. Articles made of Polyamide 66 components for Energy Meters, Molded Components Covers (743-ABKPP-001-A)	900000.00	4. Polyamide 66 : LATAMID 66 H2 G/35-VOK81	18591.94

(Net content of imported inputs in export item :Polyamide 66:LATAMID 66 H2 G/35-VOK81 BLACK: 3324 : 17,010.00 Kgs. (Moulded Components)

BLACK: 3324

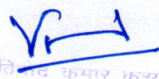
RA concerned may take suitable consequential action accordingly.

19	Case No.:6/14/81-ALC2/2015	Party Name:GLAZIUM FACADES PRIVATE LIMITED	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00271/AM16/	RLA File :31/83/040/00067/AM16/	Lic.No/Date:3110065618 03.09.2015	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to MSME. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.				

20	Case No.:14/17/81-ALC2/2015	Party Name:COSMO FERRITES LTD.,	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00337/AM16/	RLA File :22/24/040/00039/AM16/	Lic.No/Date:2210015312 17.09.2015	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to MSME. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.				

21	Case No.:2/23/81-ALC2/2015	Party Name:COSMO FERRITES LTD.,	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00477/AM16/	RLA File :22/24/040/00084/AM16/	Lic.No/Date:2210015383 18.12.2015	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to MSME. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.				

22	Case No.:3/7/81-ALC2/2016	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00105/AM17/	RLA File :04/24/040/00231/AM16/	Lic.No/Date:0410161615 17.02.2016	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to MSME. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.				


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Case No.:5/7/81-ALC2/2016	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00107/AM17/	RLA File :04/24/040/00232/AM16/	Lic.No/Date:0410161616 17.02.2016	Defer Date: 29.05.2018
23	Decision : NC observed that application for the above AA was referred to MSME. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.		

Case No.:4/10/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00189/AM17/	RLA File :10/24/040/00125/AM16/	Lic.No/Date:1010059443 30.03.2016	Defer Date: 29.05.2018
24	Decision : NC observed that application for the above AA was referred to MeitY. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.		

Case No.:44/7/81-ALC2/2016	Party Name:COATEC INDIA	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00146/AM17/	RLA File :22/24/040/00001/AM17/	Lic.No/Date:2210015475 29.04.2016	Defer Date: 29.05.2018
25	Decision : NC observed that application for the above AA was referred to MSME. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.		

Case No.:12/10/81-ALC2/2016	Party Name:SHIVALIK BIMETAL CONTROLS LTD.	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00197/AM17/	RLA File :05/24/040/00045/AM17/	Lic.No/Date:0510398533 17.05.2016	Defer Date: 29.05.2018
26	Decision : NC observed that application for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.		

Case No.:49/7/81-ALC2/2016	Party Name:SHRENIK INDUSTRIES PVT. LTD.	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00151/AM17/	RLA File :31/82/040/00037/AM17/	Lic.No/Date:3110066160 26.05.2016	Defer Date: 29.05.2018
27	Decision : NC observed that application for the above AA was referred to DIPP. NC decided to await their comments and defer the case.		

The case stands deferred to 29.05.2018.

Case No.: 51/7/81-ALC2/2016	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date: 23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00153/AM17/	RLA File :10/24/040/00014/AM17/	Lic.No/Date: 1010059496 31.05.2016	Defer Date: 29.05.2018
28 Decision : NC observed that application for the above AA was referred to MeitY. NC decided to send a D.O reminder to MeitY to expedite the matter and the same is being sent.			
The case stands deferred to 29.05.2018.			

Case No.: 11/13/81-ALC2/2016	Party Name: JAYBEE LAMINATIONS PVT LTD	Meet No/Date: 23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00246/AM17/	RLA File :05/23/040/00231/AM17/	Lic.No/Date: 0510399391 09.08.2016	Defer Date: 29.05.2018
29 Decision : NC observed that application for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.: 31/22/81-ALC2/2016	Party Name: INDIAN CHAIN PVT LTD	Meet No/Date: 23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00536/AM17/	RLA File :02/24/040/00089/AM17/	Lic.No/Date: 0210206910 19.08.2016	Defer Date: 29.05.2018
30 Decision : NC observed that application for the above AA was referred to MSME. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.: 8/13/81-ALC2/2016	Party Name: CMR CONTROL SYSTEMS INDIA PRIVATE LIMITED	Meet No/Date: 23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00243/AM17/	RLA File :31/83/040/00062/AM17/	Lic.No/Date: 3110066308 29.08.2016	Defer Date: 29.05.2018
31 Decision : NC observed that application for the above AA was referred to MeitY. NC decided to send a D.O reminder to MeitY to expedite the matter and same is being sent.			
The case stands deferred to 29.05.2018.			

32 Case No.: 12/22/81-ALC2/2016	Party Name: PREMIER	Meet No/Date: 23/81-	Status:
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	INDUSTRIAL CORPORATION LIMITED	ALC2/2017 06.03.2018	Deferred
HQ File :01/81/050/00517/AM17/	RLA File :03/95/040/00538/AM17/	Lic.No/Date:0310808424 17.10.2016	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to MSME. NC decided to forward a copy of the application to MoS for comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.:11/22/81-ALC2/2016	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00516/AM17/	RLA File :03/95/040/00530/AM17/	Lic.No/Date:0310808554 19.10.2016	Defer Date: 29.05.2018
33	Decision : NC observed that application for the above AA was referred to MSME. NC decided to forward a copy of the application to MoS for comments and defer the case.		
The case stands deferred to 29.05.2018.			

Case No.:29/22/81-ALC2/2016	Party Name:HINDUSTHAN ENGINEERING AND INDUSTRIES LTD.	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00534/AM17/	RLA File :02/24/040/00126/AM17/	Lic.No/Date:0210207097 21.10.2016	Defer Date: 29.05.2018
34	Decision: NC observed that DHI deficiency letter seeking certain information sent to firm on 11.08.2017 followed with reminders dated 09.03.2018 sent to firm. NC decided to await their comments and defer the case.		
The case stands deferred too 29.05.2018.			

Case No.:30/22/81-ALC2/2016	Party Name:HINDUSTHAN ENGINEERING AND INDUSTRIES LTD.	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00535/AM17/	RLA File :02/24/040/00155/AM17/	Lic.No/Date:0210207133 15.11.2016	Defer Date: 29.05.2018
35	Decision : NC observed that DHI deficiency letter seeking certain information sent to firm on 11.08.2017 followed with reminders dated 09.03.2018 sent to firm. NC decided to await their comments and defer the case.		
The case stands deferred too 29.05.2018.			

Case No.:38/22/81-ALC2/2016	Party Name:SVAM PACKAGING INDUSTRIES PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0510400673	Defer Date:
36			

:01/81/050/00543/AM17/	:05/24/040/00446/AM17/	08.12.2016	29.05.2018
Decision : NC observed that application for the above AA was referred to DIPP (Chemical Division). NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

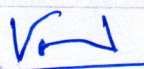
Case No.:11/25/81-ALC2/2016	Party Name: COSMOS ENGITECH PVT LTD	Meet No/Date: 23/81- ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00606/AM17/	RLA File :34/24/040/00244/AM17/	Lic.No/Date: 3410042745 09.12.2016	Defer Date: 29.05.2018
37	Decision : NC observed that DHI deficiency letter seeking certain information sent to firm on 11.07.2017 followed with reminders dated 09.03.2018 sent to firm. NC decided to await their comments and defer the case.		
	The case stands deferred too 29.05.2018.		

38

Case No.:19/22/81-ALC2/2016	Party Name:VEEKAY SMELTERS PVT. LTD.	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00524/AM17/	RLA File :26/24/040/00019/AM17/	Lic.No/Date:2610012779 15.12.2016	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to MSME. NC decided to forward a copy of the application to MoS for comments and defer the case.			
The case stands deferred to 29.05.2018.			

	Case No.:28/22/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
39	HQ File :01/81/050/00533/AM17/	RLA File :10/24/040/00092/AM17/	Lic.No/Date:1010059679 05.01.2017	Defer Date: 29.05.2018
	Decision : NC observed that application for the above AA was referred to MeitY. NC decided to send a D.O. reminder to MeitY to expedite their comments.			
	The case stands deferred to 29.05.2018.			

Case No.: 41/22/81-ALC2/2016	Party Name: VEDANTA LIMITED	Meet No/Date: 23/81- ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00546/AM17/	RLA File :05/24/040/00477/AM17/	Lic.No/Date:0510401091 05.01.2017	Defer Date: 29.05.2018
40	Decision : NC observed that application for the above AA was referred to Min. of Mines. NC decided to await their comments and defer the case.		


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 VINOD KUMAR KASHYAP
 Joint Director, Foreign Trade Development Officer
 Director General of Foreign Trade
 Ministry of Commerce
 Udyog Bhawan, New Delhi

The case stands deferred to 29.05.2018.

41	Case No.:13/25/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00608/AM17/	RLA File :10/24/040/00095/AM17/	Lic.No/Date:1010059691 13.01.2017	Defer Date: 29.05.2018
Decision : NC observed that application for the above AA was referred to MeitY. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

42	Case No.:33/2/81-ALC2/2017	Party Name:VISHAL STEELS	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00033/AM18/	RLA File :03/95/040/00691/AM17/	Lic.No/Date:0310810594 18.01.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP on 07.12.2017. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

43	Case No.:24/2/81-ALC2/2017	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00024/AM18/	RLA File :03/95/040/00685/AM17/	Lic.No/Date:0310810765 25.01.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

44	Case No.:28/2/81-ALC2/2017	Party Name:SVAM PACKAGING INDUSTRIES PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00028/AM18/	RLA File :05/24/040/00537/AM17/	Lic.No/Date:0510401434 31.01.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP (Chemical Division). NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

45	Case No.:12/25/81-ALC2/2016	Party Name:COSMOS ENGITECH PVT LTD	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:3410042906	Defer Date:

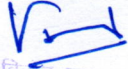
:01/81/050/00607/AM17/	:34/24/040/00317/AM17/	02.02.2017	29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.:20/2/81-ALC2/2017	Party Name:MANASH KUMAR PAUL	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
HQ File :01/81/050/00020/AM18/	RLA File :02/24/040/00235/AM17/	Lic.No/Date:0210207375 20.02.2017	
46 Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP vide F.No.7/79/2018-TS dated 12.03.2018 as under :			
1. Quantity of import item may be allowed as 206 MT inclusive of 3% wastage.			
RA concerned may take suitable consequential action accordingly.			

Case No.:8/2/81-ALC2/2017	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00008/AM18/	RLA File :10/24/040/00113/AM17/	Lic.No/Date:1010059731 23.02.2017	Defer Date: 29.05.2018
47 Decision : NC observed that application for the above AA was referred to MeitY. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.:9/2/81-ALC2/2017	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00009/AM18/	RLA File :10/24/040/00112/AM17/	Lic.No/Date:1010059732 23.02.2017	Defer Date: 29.05.2018
48 Decision : NC observed that application for the above AA was referred to MeitY. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.:4/2/81-ALC2/2017	Party Name:ATC PRECISION COMPONENTS P LTD	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00004/AM18/	RLA File :05/23/040/00496/AM17/	Lic.No/Date:0510401808 01.03.2017	Defer Date: 29.05.2018
49 Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			


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 Joint Director (Trade Development Officer)
 Directorate General of Foreign Trade
 Ministry of Commerce
 Udyog Bhawan, New Delhi

The case stands deferred to 29.05.2018.

50	Case No.:21/2/81-ALC2/2017	Party Name:MANASH KUMAR PAUL	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00021/AM18/	RLA File :02/24/040/00222/AM17/	Lic.No/Date:0210207425 02.03.2017	Defer Date: 29.05.2018
	Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			

51	Case No.:10/2/81-ALC2/2017	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00010/AM18/	RLA File :10/24/040/00117/AM17/	Lic.No/Date:1010059734 09.03.2017	Defer Date: 29.05.2018
	Decision : NC observed that application for the above AA was referred to MeitY. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			

52	Case No.:5/2/81-ALC2/2017	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00005/AM18/	RLA File :11/24/040/00007/AM17/	Lic.No/Date:1110028270 17.03.2017	Defer Date: 29.05.2018
	Decision: NC observed reply of the firm for the above AA was sent to DHI on 30.01.2018 for comments. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			

53	Case No.:26/5/81-ALC2/2017	Party Name:PHOENIX INDUSTRIES PVT. LTD	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00132/AM18/	RLA File :03/95/040/00859/AM17/	Lic.No/Date:0310812136 27.03.2017	Defer Date: 29.05.2018
	Decision : NC observed that application of the firm for the above AA was referred to MSME. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			

54	Case No.:22/5/81-ALC2/2017	Party Name:SHREE-JI POWERLINES	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0310812251	Defer Date:

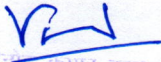
:01/81/050/00128/AM18/	:03/95/040/00966/AM17/	30.03.2017	29.05.2018
Decision : NC observed that application of the firm for the above AA was referred to MSME. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.:23/5/81-ALC2/2017	Party Name:SHREE-JI POWERLINES	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File 55 :01/81/050/00129/AM18/	RLA File :03/95/040/00967/AM17/	Lic.No/Date:0310812250 30.03.2017	Defer Date: 29.05.2018
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.:10/8/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File 56 :01/81/050/00171/AM18/	RLA File :03/95/040/01027/AM17/	Lic.No/Date:0310812320 31.03.2017	Defer Date: 29.05.2018
Decision : NC observed that hard copy of the application not received from the RA, Mumbai inspite of reminder. NC decided to send another reminder and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.:6/8/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File 57 :01/81/050/00167/AM18/	RLA File :03/95/040/00009/AM18/	Lic.No/Date:0310812422 10.04.2017	Defer Date: 29.05.2018
Decision : NC observed that hard copy of the application not received from the RA, Mumbai inspite of reminder. NC decided to send another reminder and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.:7/8/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File 58 :01/81/050/00168/AM18/	RLA File :03/95/040/01043/AM17/	Lic.No/Date:0310812420 10.04.2017	Defer Date: 29.05.2018
Decision : NC observed that hard copy of the application not received from the RA, Mumbai inspite of reminder. NC decided to send another reminder and defer the case.			
The case stands deferred to 29.05.2018.			


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 VINOD KUMAR KASHYAP
 Foreign Trade Development Officer
 Director General of Foreign Trade
 Ministry of Commerce
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59	Case No.:8/8/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00169/AM18/	RLA File :03/95/040/00008/AM18/	Lic.No/Date:0310812421 10.04.2017	Defer Date: 29.05.2018
	Decision : NC observed that hard copy of the application not received from the RA, Mumbai inspite of reminder. NC decided to send another reminder and defer the case. The case stands deferred to 29.05.2018.			

60	Case No.:9/8/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00170/AM18/	RLA File :03/95/040/00037/AM18/	Lic.No/Date:0310812603 19.04.2017	Defer Date: 29.05.2018
	Decision : NC observed that hard copy of the application not received from the RA, Mumbai inspite of reminder. NC decided to send another reminder and defer the case. The case stands deferred to 29.05.2018.			

61	Case No.:17/5/81-ALC2/2017	Party Name:SVAM PACKAGING INDUSTRIES PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00123/AM18/	RLA File :05/24/040/00028/AM18/	Lic.No/Date:0510402276 20.04.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP (Chemical Division). NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

62	Case No.:3/8/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00164/AM18/	RLA File :03/95/040/00057/AM18/	Lic.No/Date:0310812754 25.04.2017	Defer Date: 29.05.2018
	Decision : NC observed that hard copy of the application not received from the RA, Mumbai inspite of reminder. NC decided to send another reminder and defer the case. The case stands deferred to 29.05.2018.			

63	Case No.:4/8/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00165/AM18/	RLA File :03/95/040/00058/AM18/	Lic.No/Date:0310812757 25.04.2017	Defer Date: 29.05.2018
	Decision : NC observed that hard copy of the application not received from the RA, Mumbai inspite of reminder. NC decided to send another reminder and defer the case.			

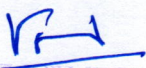
The case stands deferred to 29.05.2018..

64	Case No.:5/8/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00166/AM18/	RLA File :03/95/040/00059/AM18/	Lic.No/Date:0310812782 25.04.2017	Defer Date: 29.05.2018
Decision : NC observed that hard copy of the application not received from the RA, Mumbai inspite of reminder. NC decided to send another reminder and defer the case. The case stands deferred to 29.05.2018.				

65	Case No.:2/8/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00163/AM18/	RLA File :03/95/040/00078/AM18/	Lic.No/Date:0310812942 28.04.2017	Defer Date: 29.05.2018
Decision : NC observed that hard copy of the application not received from the RA, Mumbai inspite of reminder. NC decided to send another reminder and defer the case. The case stands deferred to 29.05.2018.				

66	Case No.:9/11/81-ALC2/2017	Party Name:DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
	HQ File :01/81/050/00247/AM18/	RLA File :04/24/040/00013/AM18/	Lic.No/Date:0410163049 02.05.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP vide F.No.7/65/2018-TS dated 12.03.2018 as under : 1. Words "containing 324.952 MT of beam/Channel/Angle Beam" may be suffixed with the description of export item. 2. Word "Relevant" may be prefixed with the description of import item at Sl.No.1 and its quantity may be allowed as 331.451 MT as 1.02 kgs/kg content in export items. RA concerned may take suitable consequential action accordingly.				

67	Case No.:32/5/81-ALC2/2017	Party Name:MEHTA TUBES LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00138/AM18/	RLA File :03/95/040/01040/AM17/	Lic.No/Date:0310813091 05.05.2017	Defer Date: 29.05.2018
Decision : NC observed DIPP deficiency letter dated 09.08.2017 followed with reminder dated 20.10.2017 and 09.03.2018 sent to firm. NC decided to await their reply and defer the case.				


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The case stands deferred to 29.05.2018.

68	Case No.:36/17/81-ALC2/2017	Party Name:REEP INDUSTRIES PVT.LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00346/AM18/	RLA File :04/24/040/00017/AM18/	Lic.No/Date:0410163091 11.05.2017	Defer Date: 29.05.2018
	Decision : NC observed that application for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			

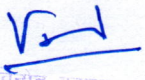
69	Case No.:8/11/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00246/AM18/	RLA File :03/95/040/00112/AM18/	Lic.No/Date:0310813249 12.05.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			

70	Case No.:11/20/81-ALC2/2017	Party Name:SUNDER IMPEX,PVT. LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00401/AM18/	RLA File :05/24/040/00086/AM18/	Lic.No/Date:0510402676 23.05.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			

71	Case No.:42/20/81-ALC2/2017	Party Name:JLC ELECTROMET PVT. LTD.,	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00432/AM18/	RLA File :13/24/040/00015/AM18/	Lic.No/Date:1310048641 25.05.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			

72	Case No.:7/11/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
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	HQ File :01/81/050/00245/AM18/	RLA File :03/95/040/00155/AM18/	Lic.No/Date:0310813563 25.05.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			
	Case No.: 12/20/81-ALC2/2017	Party Name:SANEET STEELS	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
73	HQ File :01/81/050/00402/AM18/	RLA File :05/24/040/00125/AM18/	Lic.No/Date:0510403115 14.06.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			
	Case No.: 14/20/81-ALC2/2017	Party Name:TECHNO SPRINGS INDIA PVT LTD	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
74	HQ File :01/81/050/00404/AM18/	RLA File :05/24/040/00131/AM18/	Lic.No/Date:0510403136 15.06.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			
	Case No.: 4/11/81-ALC2/2017	Party Name:NICOMET INDUSTRIES LTD.	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
75	HQ File :01/81/050/00242/AM18/	RLA File :03/95/040/00181/AM18/	Lic.No/Date:0310814032 16.06.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP (Chemical Division) NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			
	Case No.: 5/11/81-ALC2/2017	Party Name:NICOMET INDUSTRIES LTD.	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
76	HQ File :01/81/050/00243/AM18/	RLA File :03/95/040/00183/AM18/	Lic.No/Date:0310814030 16.06.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP (Chemical Division) NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			


 विनोद कुमार कश्यप
 VINOD KUMAR KASHYAP
 Joint Director, Foreign Trade Development Officer
 Joint Director, Foreign Trade Development Officer
 Director, Directorate of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

77	Case No.:6/11/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00244/AM18/	RLA File :03/95/040/00237/AM18/	Lic.No/Date:0310814090 19.06.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

78	Case No.:1/8/81-ALC2/2017	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00162/AM18/	RLA File :04/24/040/00043/AM18/	Lic.No/Date:0410163268 21.06.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

79	Case No.:16/20/81-ALC2/2017	Party Name:SUNDER IMPEX,PVT. LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00406/AM18/	RLA File :05/24/040/00145/AM18/	Lic.No/Date:0510403185 21.06.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

80	Case No.:28/17/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00338/AM18/	RLA File :03/95/040/00259/AM18/	Lic.No/Date:0310814213 22.06.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

81	Case No.:15/20/81-ALC2/2017	Party Name:SUNDER IMPEX,PVT. LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00405/AM18/	RLA File :05/24/040/00144/AM18/	Lic.No/Date:0510403204 22.06.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to			

DIPP. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

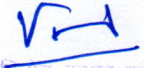
82	Case No.:13/11/81-ALC2/2017	Party Name:JINDAL SAW LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00251/AM18/	RLA File :05/23/040/00123/AM18/	Lic.No/Date:0510403225 23.06.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

83	Case No.:39/17/81-ALC2/2017	Party Name:CHINA STEEL CORPORATION INDIA PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00349/AM18/	RLA File :34/24/040/00079/AM18/	Lic.No/Date:3410043305 23.06.2017	Defer Date: 29.05.2018
Decision: NC observed that comments offered by MoS were referred back for relook. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

84	Case No.:1/17/81-ALC2/2017	Party Name:AWK STEELWARES PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00311/AM18/	RLA File :05/23/040/00093/AM18/	Lic.No/Date:0510403348 06.07.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

85	Case No.:17/20/81-ALC2/2017	Party Name:UTTAM STEEL ALLOYS P.LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00407/AM18/	RLA File :05/24/040/00166/AM18/	Lic.No/Date:0510403380 12.07.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

86	Case No.:3/20/81-ALC2/2017	Party Name:ASKA EQUIPMENTS LTD.	Meet No/Date:23/81-ALC2/2017	Status: Deferred
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 Vinod Kumar Kashyap
 Foreign Trade Development Officer
 Directorate General of Foreign Trade
 Ministry of Commerce
 Haryana Bhawan, New Delhi

		06.03.2018	
HQ File :01/81/050/00393/AM18/	RLA File :05/23/040/00147/AM18/	Lic.No/Date:0510403414 17.07.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

87	Case No.:18/20/81-ALC2/2017	Party Name:STEEL CRAFT EXPORTS	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00408/AM18/	RLA File :05/24/040/00186/AM18/	Lic.No/Date:0510403478 24.07.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

88	Case No.:11/17/81-ALC2/2017	Party Name:MANAKSIA COATED METALS AND INDUSTRIES LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00321/AM18/	RLA File :02/24/040/00069/AM18/	Lic.No/Date:0210207772 31.07.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to MoS. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

89	Case No.:12/17/81-ALC2/2017	Party Name:MANASH KUMAR PAUL	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
	HQ File :01/81/050/00322/AM18/	RLA File :02/24/040/00075/AM18/	Lic.No/Date:0210207773 31.07.2017	
Decision : NC noted that SION C-1627 allows 2% wastage. Accordingly, NC decided to ratify norms for the above advance authorization as under :				
1. Quantity of import item may be allowed as 304 MT inclusive of 2% wastage. Purity Level of export product shall be strictly complied with during Export Obligation Discharge(EODC).				
RA concerned may take suitable consequential action accordingly.				

90	Case No.:14/17/81-ALC2/2017	Party Name:MANASH KUMAR PAUL	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00324/AM18/	RLA File :02/24/040/00077/AM18/	Lic.No/Date:0210207778 04.08.2017	Defer Date: 29.05.2018

Decision : NC noted that SION C-1627 allows 2% wastage. Accordingly, NC decided to **ratify** norms for the above advance authorization as under :

- Quantity of import item may be allowed as 204 MT inclusive of 2% wastage.
Purity Level of export product shall be strictly complied with during Export Obligation Discharge(EODC).

RA concerned may take suitable consequential action accordingly.

Case No.: 17/17/81-ALC2/2017	Party Name:MANASH KUMAR PAUL	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
HQ File :01/81/050/00327/AM18/	RLA File :02/24/040/00076/AM18/	Lic.No/Date:0210207777 04.08.2017	
Decision : NC noted that SION C-1627 allows 2% wastage. Accordingly, NC decided to ratify norms for the above advance authorization as under :			
Quantity of import item may be allowed as 204 MT inclusive of 2% wastage. Purity Level of export product shall be strictly complied with during Export Obligation Discharge(EODC).			
RA concerned may take suitable consequential action accordingly.			

Case No.: 31/17/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
HQ File :01/81/050/00341/AM18/	RLA File :03/95/040/00367/AM18/	Lic.No/Date:0310815079 09.08.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP vide F.No.7/79/2018-TS dated 12.03.2018 as under :			
Description, sizes, quantities and net weight of export items at Sl. No. 1 to 9 under the Advance Authorization may be specified as under :			
EXPORT ITEM LIST (ADVANCE AUTHORISATION NO. 0310815079 DT. 09.08.2017)			
Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)
1	Cu. Cond. Covered With Semi. Cond. Comp. XLPE Insulated Cu. Tape ZHFR Sheathed Al. Wire Armoured Cables 11 KV.		
1.01	1 Core X 120 Sq.MM	3000	5.610
2	Cu. Cond. Covered With Semi. Cond. Comp. XLPE Insulated Cu. Tape PVC Sheathed Armoured Cables 11 KV.		
2.01	3 Core X 185 Sq.MM	5500	55.220
2.02	3 Core X 95 Sq.MM	5000	31.900
3	Copper Conductor PE Insulated and Sheathed Unarmoured Cables below 1000 V.		

3.01	2 Core X 1.5 Sq.MM	21000	1.596
4	Copper Conductor PE Insulated and Sheathed Armoured Cables below 1000 V.		
4.01	2 Core X 2.5 Sq.MM	72000	19.872
4.02	4 Core X 2.5 Sq.MM	51000	18.411
5	Cu. Cond. XLPE Insulated PVC Sheathed Al.Wire Armoured Cables Below 1000 V.		
5.01	1 Core X 630 Sq.MM	4000	27.280
5.02	1 Core X 300 Sq.MM	1225	4.092
6	Copper Cond. XLPE Insulated ZHFR Sheathed Al. Wire Armoured Cables Below 1000 V.		
6.01	1 Core X 95 Sq.MM	3000	3.360
7	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.		
7.01	4 Core X 25 Sq.MM	28000	52.360
7.02	4 Core X 25 Sq.MM	20000	37.400
7.03	4 Core X 25 Sq.MM	28000	52.360
7.04	5 Core X 120 Sq.MM	300	2.460
7.05	5 Core X 150 Sq.MM	525	5.166
7.06	3 Core X 16 Sq.MM	5500	6.215
7.07	3 Core X 2.5 Sq.MM	1500	0.585
7.08	3 Core X 4 Sq.MM	6900	3.278
7.09	10 Core X 2.5 Sq.MM	600	0.504
7.10	12 Core X 2.5 Sq.MM	3700	3.367
7.11	3 Core X 6 Sq.MM	11500	6.670
7.12	3 Core X 16 Sq.MM	8000	9.040
7.13	5 Core X 25 Sq.MM	3700	8.177
7.14	3 Core X 10 Sq.MM	6200	5.332
7.15	4 Core X 4 Sq.MM	9600	5.280
7.16	5 Core X 2.5 Sq.MM	6450	3.064
7.17	3 Core X 2.5 Sq.MM	3700	1.443
7.18	3 Core X 10 Sq.MM	2800	2.408
7.19	5 Core X 4 Sq.MM	2300	1.587
7.20	3 Core X 35 Sq.MM	2100	3.738
7.21	3 Core X 25 Sq.MM	1150	1.668
7.22	3 Core X 2.5 Sq.MM	11800	4.602
7.23	3 Core X 4 Sq.MM	5900	2.803
7.24	3 Core X 6 Sq.MM	1200	0.696
7.25	3 Core X 10 Sq.MM	14380	12.367
7.26	5 Core X 4 Sq.MM	19600	13.524
7.27	5 Core X 2.5 Sq.MM	14200	6.745
7.28	12 Core X 2.5 Sq.MM	10800	9.828
7.29	24 Core X 2.5 Sq.MM	4500	7.245
7.30	3 Core X 16 Sq.MM	5800	6.554
7.31	5 Core X 25 Sq.MM	1500	3.315
7.32	3 Core X 4 Sq.MM	10000	4.750
7.33	3 Core X 6 Sq.MM	7250	4.205


 विनोद कुमार काश्यप
 VINOD KUMAR KASHYAP
 भारत वाणिज्य विकास अधिकारी
 Foreign Trade Development Officer
 निदेशक, वाणिज्य विभाग
 Directorate General of Foreign Trade
 भारतीय विभाग, नई दिल्ली
 Udyog Bhawan, New Delhi

7.34	3 Core X 10 Sq.MM	7700	6.622
7.35	5 Core X 2.5 Sq.MM	4500	2.138
7.36	7 Core X 2.5 Sq.MM	550	0.358
7.37	16 Core X 2.5 Sq.MM	900	1.089
7.38	3 Core X 2.5 Sq.MM	1900	0.741
7.39	5 Core X 4 Sq.MM	3200	2.208
7.40	5 Core X 6 Sq.MM	500	0.420
7.41	5 Core X 16 Sq.MM	9250	14.615
7.42	12 Core X 2.5 Sq.MM	4500	4.095
7.43	3 Core X 2.5 Sq.MM	8650	3.374
7.44	3 Core X 6 Sq.MM	29800	17.284
7.45	5 Core X 6 Sq.MM	8150	6.846
7.46	5 Core X 10 Sq.MM	4800	5.280
7.47	3 Core X 16 Sq.MM	6300	7.119
7.48	5 Core X 16 Sq.MM	1000	1.580
7.49	5 Core X 70 Sq.MM	500	2.490
7.50	3 Core X 4 Sq.MM	4100	1.948
7.51	4 Core X 4 Sq.MM	9900	5.445
7.52	5 Core X 6 Sq.MM	2500	2.100
7.53	5 Core X 10 Sq.MM	1650	1.386
7.54	7 Core X 2.5 Sq.MM	1500	0.975
7.55	10 Core X 2.5 Sq.MM	5000	4.200
7.56	12 Core X 2.5 Sq.MM	30500	27.755
7.57	16 Core X 2.5 Sq.MM	7600	9.196
7.58	24 Core X 2.5 Sq.MM	6000	9.660
7.59	3 Core X 2.5 Sq.MM	5000	1.950
7.60	3 Core X 35 Sq.MM	4700	8.366
7.61	3 Core X 50 Sq.MM	500	1.115
7.62	3 Core X 70 Sq.MM	600	1.902
7.63	4 Core X 50 Sq.MM	800	2.264
7.64	4 Core X 185 Sq.MM	650	6.175
8	Copper Cond. PVC Insulated Unarmoured Cables Below 1000 V.		
8.01	1 Core X 70 Sq.MM	15000	9.975
8.02	1 Core X 70 Sq.MM	2500	1.663
8.03	1 Core X 400 Sq.MM	500	1.840
8.04	1 Core X 35 Sq.MM	6000	2.094
8.05	1 Core X 70 Sq.MM	14700	9.776
8.06	1 Core X 300 Sq.MM	500	1.442
8.07	1 Core X 630 Sq.MM	500	3.004
9	Copper Cond. XLPE Insulated ZHFR Sheathed Unarmoured Cables Below 1000 V.		
9.01	3 Core X 2.5 Sq.MM	10000	2.500
9.02	3 Core X 2.5 Sq.MM	7500	1.875
9.03	5 Core X 10 Sq.MM	980	0.735
9.04	3 Core X 10 Sq.MM	6530	3.657
9.05	3 Core X 6 Sq.MM	4000	1.620

2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg.

- content in the export items at Sl. No. 1 to 9.
3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1, 5 & 6.
 4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 7 & 9.
 5. Quantity of import item at Sl. No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 1 & 2.
 6. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 2, 5, 7 & 8.
 7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 2, 5, 7 & 8.
 8. Quantity of import item at Sl. No. 7 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No.2, 4 & 7
 9. Quantity of import item at Sl. No. 8 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 & 2.
 10. Quantities of import items at Sl. No. 9 to 16 (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1, 6 & 9.
 11. Import item at Sl. No. 17 i.e. Wooden Cable Drum may be allowed as per packing policy

Individual export item have to indicate Kg content of relevant input item therein which shall be strictly complied with during Discharge of Export Obligation (EODC).

RA concerned may take suitable consequential action accordingly.

93	Case No.:35/17/81-ALC2/2017	Party Name:R.R.KABEL LIMITED,	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00345/AM18/	RLA File :03/95/040/00815/AM16/	Lic.No/Date:0310815094 09.08.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

94	Case No.:19/20/81-ALC2/2017	Party Name:UTTAM STEEL ALLOYS P.LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00409/AM18/	RLA File :05/24/040/00203/AM18/	Lic.No/Date:0510403636 10.08.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

95	Case No.:35/20/81-ALC2/2017	Party Name:DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
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 VINOD KUMAR KASHYAP
 Foreign Trade Development Officer
 Directorate General of Foreign Trade
 Ministry of Commerce
 Udyog Bhawan, New Delhi

HQ File :01/81/050/00425/AM18/	RLA File :02/24/040/00082/AM18/	Lic.No/Date:0210207790 11.08.2017	
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Decision : NC noted that SION C-1627 allows 2% wastage. Accordingly, NC decided to **ratify** norms for the above advance authorization as under :

1. Quantity of import item may be allowed as 204 MT inclusive of 2% wastage.
Purity Level of export product shall be strictly complied with during Export Obligation Discharge(EODC).

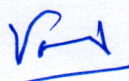
RA concerned may take suitable consequential action accordingly.

Case No.: 5/17/81-ALC2/2017	Party Name:ELECTRO COPPER & ALLOYS MFG. CO.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00315/AM18/	RLA File :02/24/040/00081/AM18/	Lic.No/Date:0210207796 16.08.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.: 29/17/81-ALC2/2017	Party Name:PHOENIX INDUSTRIES PVT. LTD	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00339/AM18/	RLA File :03/95/040/00332/AM18/	Lic.No/Date:0310815157 16.08.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.: 20/20/81-ALC2/2017	Party Name:SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00410/AM18/	RLA File :05/24/040/00207/AM18/	Lic.No/Date:0510403677 16.08.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
The case stands deferred to 29.05.2018.			

Case No.: 50/20/81-ALC2/2017	Party Name:SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00440/AM18/	RLA File :05/24/040/00206/AM18/	Lic.No/Date:0510403709 17.08.2017	Defer Date: 29.05.2018


 विनोद कुमार कश्यप
 VINOD KUMAR KASHYAP
 Foreign Trade Development Officer
 District Office, Haryana
 Directorate General of Foreign Trade
 Ministry of Commerce
 Government of India

Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

	Case No.:15/17/81-ALC2/2017	Party Name:MANASH KUMAR PAUL	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
	HQ File :01/81/050/00325/AM18/	RLA File :02/24/040/00083/AM18/	Lic.No/Date:0210207802 21.08.2017	
100	Decision : NC noted that SION C-1627 allows 2% wastage. Accordingly, NC decided to ratify norms for the above advance authorization as under : 1. Quantity of import item may be allowed as 204 MT inclusive of 2% wastage. Purity Level of export product shall be strictly complied with during Export Obligation Discharge(EODC). RA concerned may take suitable consequential action accordingly.			

	Case No.:16/17/81-ALC2/2017	Party Name:MANASH KUMAR PAUL	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
	HQ File :01/81/050/00326/AM18/	RLA File :02/24/040/00084/AM18/	Lic.No/Date:0210207803 21.08.2017	
101	Decision : NC noted that SION C-1627 allows 2% wastage. Accordingly, NC decided to ratify norms for the above advance authorization as under : 1. Quantity of import item may be allowed as 204 MT inclusive of 2% wastage. Purity Level of export product shall be strictly complied with during Export Obligation Discharge(EODC). RA concerned may take suitable consequential action accordingly.			

	Case No.:30/20/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Closed
	HQ File :01/81/050/00420/AM18/	RLA File :03/95/040/00417/AM18/	Lic.No/Date:0310815270 21.08.2017	
102	Decision : NC observed that above AA has been issued repeat bais by RA Mumbai vide their F.No.03/95/040/417/AM-18/409 dated 21.08.2017. Accordingly, NC decided to close the case. RA concerned may take suitable consequential action accordingly.			

103	Case No.:4/20/81-ALC2/2017	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
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 VINOD KUMAR KASHYAP
 Foreign Trade Development Officer
 Director General of Foreign Trade
 Directorate General of Commerce
 Udyog Bhawan, New Delhi

HQ File :01/81/050/00394/AM18/	RLA File :05/23/040/00182/AM18/	Lic.No/Date:0510403755 22.08.2017	
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Decision : NC decided to **ratify** norms for the above advance authorization as per written comments of DIPP dated 12.03.2018 as under :

1. Net weight of export items may be specified as under:

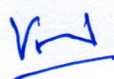
Sl. No.	Net Export Weight Kgs./Km	Sl. No.	Net Export Weight Kgs./Km	Sl. No.	Net Export Weight Kgs./Km	Sl. No.	Net Export Weight Kgs./Km
1	448.8	8	1080.9	15	2045.8	22	4390.6
2	688.3	9	1526.2	16	2513.1	23	5309.7
3	1073.1	10	1817.7	17	3580.6	24	6891.5
4	685.5	11	1314.5	18	34.33	25	8138.6
5	788.9	12	1706.8	19	50.63		
6	900.3	13	1985.7	20	3491.7		
7	805.7	14	2006.2	21	4340.6		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade) may be allowed as under:
 - a) For Export items mentioned at Sl. No. 1, 2 as per Engineering Table-4.
 - b) For Export items mentioned at Sl. No. 3, 6, 8, 9, 10, 13 & 21 as 208 Kgs./km, 184.9 Kgs./km, 277.65 Kgs./km, 462.3 Kgs./km, 647.2 Kgs./km, 739.65 Kgs./km & 2588.76 Kgs./km respectively taking clue from Engineering Table-5.
 - c) For Export items mentioned at Sl. No. 4, 5, 7, 11, 12, 14 to 20 & 22 to 25 as per Engineering Table-5.
3. Words " Semi Conductive XLPE Compound" may be deleted from the description of impc item at Sl. No. 2 and quantities of XLPE Compound of relevant grade may be allowed . 1.05 Kgs./kg content in the export items at Sl. No. 20 to 25.
4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./h content in the export items at Sl. No. 1 to 25
5. Quantities of import item at Sl. No 4 viz. Antimony Trioxide may be allowed as 1.0 Kgs./kg content in the export items at Sl. No. 1 to 25.
6. Quantity of import item at Sl. No. 5 i.e. Galvanised Steel Wire/G.I Wire may be allowed . 1.02 kgs/kg content in the Export items at Sl. No. 1 to 17& 20 to 25.

Kg content of import items in exports as recommend by DIPP shall be strictly complied with during EO discharge.

RA concerned may take suitable consequential action accordingly.

104	Case No.:51/20/81-ALC2/2017	Party Name:YOGESHWAR POLYMERS	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00441/AM18/	RLA File :08/24/040/00138/AM18/	Lic.No/Date:0810140816 22.08.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				


 विनोद कुमार कश्यप
 VINOD KUMAR KASHYAP
 Foreign Trade Development Officer
 Directorate General of Foreign Trade
 Ministry of Commerce
 Udyog Bhawan, New Delhi

105	Case No.:26/17/81-ALC2/2017	Party Name:NAGREEKA INDCON PRODUCTS (P) LTD.	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00336/AM18/	RLA File :03/95/040/00343/AM18/	Lic.No/Date:0310815357 23.08.2017	Defer Date: 29.05.2018
	Decision : NC observed that complete set of application for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

106	Case No.:38/17/81-ALC2/2017	Party Name:YASH METAL IMPEX PVT.LTD.	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00348/AM18/	RLA File :03/95/040/00374/AM18/	Lic.No/Date:0310815335 23.08.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to MSME. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

107	Case No.:1/20/81-ALC2/2017	Party Name:VISHAL METAL INDUSTRIES	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00391/AM18/	RLA File :33/24/040/00005/AM18/	Lic.No/Date:3310030405 23.08.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

108	Case No.:21/20/81-ALC2/2017	Party Name:STAIN LAY INDIA PVT. LTD.	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00411/AM18/	RLA File :05/24/040/00211/AM18/	Lic.No/Date:0510403798 24.08.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

109	Case No.:5/20/81-ALC2/2017	Party Name:APL APOLLO TUBES LIMITED	Meet No/Date:23/81- ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00395/AM18/	RLA File :05/23/040/00201/AM18/	Lic.No/Date:0510403815 28.08.2017	Defer Date: 29.05.2018


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 VINOD KUMAR KASHYAP
 Foreign Trade Development Officer
 Directorate General of Foreign Trade
 Ministry of Commerce and Industry
 Udyog Bhawan, New Delhi

Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

110	Case No.:32/20/81-ALC2/2017	Party Name:ARJAN IMPEX PVT.LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00422/AM18/	RLA File :05/23/040/00214/AM18/	Lic.No/Date:0510403816 28.08.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.				

111	Case No.:13/17/81-ALC2/2017	Party Name:MANASH KUMAR PAUL	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
	HQ File :01/81/050/00323/AM18/	RLA File :02/24/040/00090/AM18/	Lic.No/Date:0210207824 30.08.2017	
Decision : NC noted that SION C-1627 allows 2% wastage. Accordingly, NC decided to ratify norms for the above advance authorization as under : 1. Quantity of import item may be allowed as 204 MT inclusive of 2% wastage. Purity Level of export product shall be strictly complied with during Export Obligation Discharge(EODC). RA concerned may take suitable consequential action accordingly.				

112	Case No.:49/20/81-ALC2/2017	Party Name:SHIVA UTENSILS INDUSTRIES PVT. LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00439/AM18/	RLA File :05/24/040/00242/AM18/	Lic.No/Date:0510403897 31.08.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.				

113	Case No.:33/17/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
	HQ File :01/81/050/00343/AM18/	RLA File :03/95/040/00305/AM18/	Lic.No/Date:0310815474 01.09.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP dated 12.03.2018 as under :				



विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
Principal Officer, Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce
Udyog Bhawan, New Delhi

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 14 under the Advance Authorization may be specified as under:

EXPORT ITEM LIST (ADVANCE AUTHORISATION NO. 0310815474 DT. 01.09.2017)			
Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)
1	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.		
1.01	2 Core X 2.5 Sq.MM	5250	1.890
1.02	2 Core X 4 Sq.MM	9300	3.953
1.03	24 Core X 2.5 Sq.MM	26350	43.214
2	Copper Cond. Covered with Glass Mica Tape XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.		
2.01	2 Core X 4 Sq.MM	30550	14.664
2.02	2 Core X 2.5 Sq.MM	51205	21.506
2.03	12 Core X 2.5 Sq.MM	29550	32.505
2.04	24 Core X 2.5 Sq.MM	7050	13.748
3	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Unarmoured Cables Below 1000 V.		
3.01	2 Core X 2.5 Sq.MM	1000	0.225
3.02	5 Pair X 0.5 Sq.MM	500	0.088
3.03	10 Pair X 0.5 Sq.MM	960	0.307
3.04	20 Pair X 0.5 Sq.MM	500	0.280
4	Copper Cond. XLPE Insulated ZHFR Sheathed Unarmoured Cables Below 1000 V.		
4.01	2 Core X 4 Sq.MM	3000	0.765
4.02	2 Core X 6 Sq.MM	3000	0.975
5	Chromel Alumel Cond. XLPE Insulated Overall Shielded PVC Sheathed Unarmoured Thermocouple Cables below 1000 V.		
5.01	10 Pair X 1.34 Sq.MM	1100	0.259
6	Copper Cond. XLPE Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
6.01	5 Pair X 0.5 Sq.MM	60050	23.119
6.02	2 Pair X 0.5 Sq.MM	3250	0.894
6.03	20 Pair X 0.5 Sq.MM	1650	1.700
6.04	10 Pair X 0.5 Sq.MM	51550	30.930
6.05	1 Pair X 1 Sq.MM	43050	9.471
7	Copper Cond. XLPE Insulated ZHFR Sheathed Unarmoured Instrumentation Cables Below 1000 V.		
7.01	10 Pair X 0.5 Sq.MM	500	0.121
7.02	1 Pair X 1 Sq.MM	19200	1.171
8	Copper Cond. XLPE Insulated I and O Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
8.01	5 Pair X 0.5 Sq.MM	46100	22.128

8.02	10 Pair X 0.5 Sq.MM	89600	79.744
8.03	20 Pair X 0.5 Sq.MM	6600	8.778
8.04	5 T X 1.5 Sq.MM	16600	16.600
8.05	5 Pair X 1.5 Sq.MM	16100	12.236
8.06	2 Pair X 1.5 Sq.MM	14650	6.739
8.07	2 T X 1.5 Sq.MM	3400	1.836
8.08	7 T X 1.5 Sq.MM	14700	17.640
8.09	10 T X 1.5 Sq.MM	5750	9.430
9	Copper Cond. Covered with Glass Mica Tape XLPE Insulated I and O Shielded PVC Sheathed Armoured Cables Below 1000 V.		
9.01	5 Pair X 0.5 Sq.MM	33670	21.549
9.02	10 Pair X 0.5 Sq.MM	18900	22.491
9.03	5 T X 1.5 Sq.MM	23100	28.413
9.04	10 T X 1.5 Sq.MM	41950	84.320
10	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded PVC Sheathed Armoured Cables Below 1000 V.		
10.01	2 Pair X 0.5 Sq.MM	2300	0.851
10.02	10 Pair X 0.5 Sq.MM	15450	12.669
10.03	20 Pair X 0.5 Sq.MM	2200	3.080
10.04	5 Pair X 0.5 Sq.MM	7400	3.848
11	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
11.01	1 Pair X 1 Sq.MM	106700	30.410
11.02	1 Traid X 1.5 Sq.MM	25694	9.121
12	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded ZHFR Sheathed Unarmoured Instrumentation Cables Below 1000 V.		
12.01	1 Pair X 1 Sq.MM	16400	1.230
12.02	1 T X 1.5 Sq.MM	56050	6.166
13	Copper Cond. PVC Sheathed Unarmoured Cables Below 1000 V.		
13.01	1 Core X 25 Sq.MM	3000	0.780
14	Copper Cond. XLPE Insulated PVC Sheathed Al. Wire Armoured Cables 1100 V.		
14.01	1 Core X 300 Sq.MM	1330	1.503

- Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 4 & 6 to 14.
- Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export item at Sl. No. 14.
- Quantity of import item at Sl. No. 3 i.e. LDPE Compound may be allowed as

- 1.05 Kgs./kg content in the export items at Sl. No. 1 to 12 & 14.
5. Quantity of import item at Sl. No. 4 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1, 2, 5, 6, 8 to 10, 11, 13 & 14.
 6. Quantity of import item at Sl. No. 5 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1, 2, 5, 6, 8 to 10, 11, 13 & 14.
 7. Quantities of import items at Sl. No. 6 to 13 (LLDPE, Aluminium Trihydrate. Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 3, 4, 7 & 12.
 8. Quantity of import item at Sl. No. 14 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the export items at Sl. No. 2, 3 & 9 to 12.
 9. Quantity of import item at Sl. No. 15 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No. 1, 2, 6 & 8 to 11
 10. Import item at Sl. No. 16 i.e. Wooden Cable Drum may be allowed as per packing policy

Kg content of import items in exports as recommend by DIPP shall be strictly complied with during EO discharge.

RA concerned may take suitable consequential action accordingly.

114	Case No.:31/20/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Closed
	HQ File :01/81/050/00421/AM18/	RLA File :03/95/040/00443/AM18/	Lic.No/Date:0310815479 01.09.2017	
Decision : NC observed that above AA has been issued repeat bais by RA Mumbai vide their F.No.03/95/040/443/AM-18/419 dated 01.09.2017. Accordingly, NC decided to close the case.				
RA concerned may take suitable consequential action accordingly.				

115	Case No.:22/20/81-ALC2/2017	Party Name:SANEET STEELS	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00412/AM18/	RLA File :05/24/040/00239/AM18/	Lic.No/Date:0510403914 04.09.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

116	Case No.:4/17/81-ALC2/2017	Party Name:DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
	HQ File :01/81/050/00314/AM18/	RLA File :04/24/040/00109/AM18/	Lic.No/Date:0410163497 05.09.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written				

comments of DIPP vide F.No.7/65/2018-TS dated 12.03.2018 as under :

1. Words "containing 421.682 MT of Beam/Channel/Angle Beam" may be suffixed with the description of export item.
2. Word "Relevant" may be prefixed with the description of import item at Sl.No.1 & 2 their quantity may be allowed as 430.115 MT as 1.02 kgs/kg content in export items.

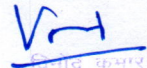
RA concerned may take suitable consequential action accordingly.

117	Case No.: 24/20/81-ALC2/2017	Party Name:ULTRA FOIL	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00414/AM18/	RLA File :05/24/040/00245/AM18/	Lic.No/Date:0510403929 05.09.2017	Defer Date: 29.05.2018
Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

118	Case No.: 23/20/81-ALC2/2017	Party Name:PILOT INDUSTRIES LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00413/AM18/	RLA File :05/24/040/00243/AM18/	Lic.No/Date:0510403943 06.09.2017	Defer Date: 29.05.2018
Decision : NC observed that applicatin of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

119	Case No.: 34/17/81-ALC2/2017	Party Name:R.R.KABEL LIMITED,	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00344/AM18/	RLA File :03/95/040/00185/AM18/	Lic.No/Date:0310815583 06.09.2017	Defer Date: 29.05.2018
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

120	Case No.: 25/20/81-ALC2/2017	Party Name:SWASTIK INDUSTRIES	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00415/AM18/	RLA File :05/24/040/00250/AM18/	Lic.No/Date:0510403944 06.09.2017	Defer Date: 29.05.2018
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				


 Vinod Kumar Kashyap
 Joint Secretary (Trade),
 Directorate General of Foreign Trade,
 Ministry of Commerce and Industry,
 Government of India,
 New Delhi

The case stands deferred to 29.05.2018.

121	Case No.:7/20/81-ALC2/2017	Party Name:JINDAL SAW LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00397/AM18/	RLA File :05/23/040/00229/AM18/	Lic.No/Date:0510403969 07.09.2017	Defer Date: 29.05.2018
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

122	Case No.:13/20/81-ALC2/2017	Party Name:MAHARASHTRA SEAMLESS LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00403/AM18/	RLA File :05/24/040/00130/AM18/	Lic.No/Date:0510403958 07.09.2017	Defer Date: 29.05.2018
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

123	Case No.:30/17/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
	HQ File :01/81/050/00340/AM18/	RLA File :03/95/040/00439/AM18/	Lic.No/Date:0310815631 08.09.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP dated 12.03.2018 as under :				

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 18 under the Advance Authorization may be specified as under:

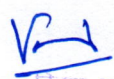
EXPORT ITEM LIST (ADVANCE AUTHORISATION NO. 0310815631 DT. 08.09.2017			
Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)
1	Copper Cond. HDPE Insulated Unarmoured Twin Twisted Cables Below 1000 V.		
1.01	2 Core X 0.8 MM	4038000	69.454
2	Copper Cond. XLPE Insulated ZHFR Sheathed Al. Wire Armoured Cables Below 1000 V.		
2.01	1 Core X 240 Sq.MM	10500	28.245
2.02	1 Core X 240 Sq.MM	6000	16.140
2.03	1 Core X 240 Sq.MM	10500	28.245
2.04	1 Core X 400 Sq.MM	4000	17.040
2.05	1 Core X 300 Sq.MM	6000	19.800
2.06	1 Core X 400 Sq.MM	4000	17.040

2.07	1 Core X 300 Sq.MM	6000	19.800
2.08	1 Core X 800 Sq.MM	1000	8.700
3	Copper Cond. XLPE Insulated PVC Sheathed Al. Wire Armoured Cables Below 1000 V.		
3.01	1 Core X 185 Sq.MM	3000	6.360
3.02	1 Core X 300 Sq.MM	4000	13.160
3.03	1 Core X 185 Sq.MM	3000	6.360
3.04	1 Core X 185 Sq.MM	3000	6.360
3.05	1 Core X 300 Sq.MM	4000	13.160
3.06	1 Core X 240 Sq.MM	6000	16.140
3.07	1 Core X 400 Sq.MM	3000	12.780
4	Copper Cond. PE Insulated and Sheathed Unarmoured Cables Below 1000 V.		
4.01	2 Core X 1.5 Sq.MM	21000	1.590
5	Cu. Cond. Covered With Semi. Cond. Comp. XLPE Insulated Cu. Tape ZHFR Sheathed Al. Wire Armoured Cables 11 KV.		
5.01	1 Core X 185 Sq.MM	3000	7.902
6	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.		
6.01	2 Core X 2.5 Sq.MM	6000	2.160
6.02	2 Core X 4 Sq.MM	10800	4.590
6.03	2 Core X 2.5 Sq.MM	10000	3.600
6.04	2 Core X 4 Sq.MM	5350	2.274
6.05	12 Core X 2.5 Sq.MM	1950	1.833
6.06	24 Core X 2.5 Sq.MM	25200	41.328
6.07	24 Core X 1.5 Sq.MM	3233	3.653
6.08	2 Core X 1.5 Sq.MM	8598	2.536
6.09	3 Core X 1.5 Sq.MM	6427	2.153
6.10	12 Core X 1.5 Sq.MM	1485	1.025
6.11	3 Core X 2.5 Sq.MM	846	0.338
7	Copper Cond. XLPE Insulated ZHFR Sheathed Unarmoured Cables Below 1000 V.		
7.01	12 Core X 2.5 Sq.MM	3000	1.740
7.02	24 Core X 2.5 Sq.MM	2000	1.940
7.03	2 Core X 6 Sq.MM	3650	1.186
8	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Unarmoured Cables Below 1000 V.		
8.01	2 Core X 2.5 Sq.MM	600	0.135
8.02	2 Core X 2.5 Sq.MM	6050	1.361
9	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded PVC Sheathed Armoured		

	Cables Below 1000 V.		
9.01	5 Pair X 0.5 Sq.MM	15300	7.956
9.02	10 Pair X 0.5 Sq.MM	500	0.410
9.03	2 Pair X 0.5 Sq.MM	500	0.185
9.04	10 Pair X 0.5 Sq.MM	3800	3.116
9.05	5 Pair X 0.5 Sq.MM	10900	5.668
10	KX Cond. PVC Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
10.01	10 Pair X 1.34 Sq.MM	5700	8.037
10.02	10 Pair X 1.34 Sq.MM	500	0.705
11	Copper Cond. XLPE Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
11.01	5 Pair X 0.5 Sq.MM	12950	4.986
11.02	2 Pair X 0.5 Sq.MM	3400	0.935
11.03	5 Pair X 0.5 Sq.MM	9200	3.542
11.04	2 Pair X 0.5 Sq.MM	1450	0.399
11.05	5 Pair X 0.5 Sq.MM	1500	0.578
11.06	10 Pair X 0.5 Sq.MM	24800	14.880
11.07	1 Pair X 1 Sq.MM	17450	3.839
11.08	1 T X 1.5 Sq.MM	800	0.224
11.09	1 P X 1 Sq.MM	26566	7.173
11.10	1 P X 1.5 Sq.MM	23784	7.135
11.11	1 T X 1.5 Sq.MM	786	0.263
12	Copper Cond. XLPE Insulated Overall Shielded ZHFR Sheathed Unarmoured Instrumentation Cables Below 1000 V.		
12.01	10 Pair X 0.5 Sq.MM	3500	0.847
12.02	10 Pair X 0.5 Sq.MM	800	0.194
13	Copper Cond. XLPE Insulated I & O Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
13.01	5 Pair X 0.5 Sq.MM	2650	1.272
13.02	5 Pair X 1.5 Sq.MM	2000	1.520
13.03	2 T X 1.5 Sq.MM	500	0.270
13.04	7 T X 1.5 Sq.MM	9150	10.980
13.05	10 Pair X 0.5 Sq.MM	1350	1.202
13.06	5 Pair X 0.5 Sq.MM	6500	3.120
13.07	10 Pair X 0.5 Sq.MM	6700	5.963
13.08	5 T X 1.5 Sq.MM	6000	6.000
13.09	5 Pair X 1.5 Sq.MM	3200	2.432
13.10	5 T X 1.5 Sq.MM	5200	5.200
13.11	2 Pair X 1.5 Sq.MM	4300	1.978
13.12	10 Pair X 1.5 Sq.MM	1550	2.093
13.13	10 T X 1.5 Sq.MM	18400	30.176
13.14	2 T X 1.5 Sq.MM	650	0.351
13.15	7 T X 1.5 Sq.MM	3400	4.080
13.16	6 Pair X 1 Sq.MM	5196	4.261

13.17	6 Pair X 1.5 Sq.MM	4668	4.435
13.18	12 Pair X 1 Sq.MM	8155	10.275
13.19	12 Pair X 1.5 Sq.MM	10692	16.252
13.20	16 Pair X 1 Sq.MM	1272	1.959
13.21	16 Pair X 1.5 Sq.MM	7068	13.005
14	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded ZHFR Sheathed Unarmoured Cables Below 1000 V.		
14.01	5 Pair X 0.5 Sq.MM	6000	1.050
14.02	5 Pair X 0.5 Sq.MM	1300	0.228
14.03	20 Pair X 0.5 Sq.MM	500	0.280
15	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
15.01	1 Pair X 1 Sq.MM	23460	6.686
15.02	1 T X 1.5 Sq.MM	28060	9.961
15.03	1 Pair X 1 Sq.MM	7800	2.223
16	Copper Cond. Covered with Glass Mica Tape XLPE Insulated I&O Shielded PVC Sheathed Armoured Cables Below 1000 V.		
16.01	5 T X 1.5 Sq.MM	1150	1.415
16.02	10 T X 1.5 Sq.MM	3100	6.231
16.03	20 T X 1.5 Sq.MM	650	2.308
16.04	10 Pair X 0.5 Sq.MM	550	0.655
16.05	5 T X 1.5 Sq.MM	500	0.615
16.06	10 T X 1.5 Sq.MM	2000	4.020
17	Copper Cond. Covered with Glass Mica Tape XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.		
17.01	12 Core X 2.5 Sq.MM	500	0.550
17.02	2 Core X 4 Sq.MM	1750	0.980
17.03	2 Core X 2.5 Sq.MM	500	0.210
17.04	12 Core X 2.5 Sq.MM	7100	7.810
17.05	24 Core X 2.5 Sq.MM	2600	5.070
18	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded ZHFR Sheathed Unarmoured Instrumentation Cables Below 1000 V.		
18.01	1 Pair X 1 Sq.MM	18300	1.373
18.02	1 T X 1.5 Sq.MM	3000	0.330

- Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 9 & 11 to 18.
- Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 2, 3 & 5.
- Quantity of import item at Sl. No. 3 i.e. LDPE Compound may be allowed as


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- 1.05 Kgs./kg content in the export items at Sl. No. 2, 4 to 9 & 11 to 18.
5. Quantity of import item at Sl. No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export item at Sl. No. 5.
 6. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 3, 6, 9 to 11, 13 & 15 to 17.
 7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 3, 6, 9 to 11, 13 & 15 to 17.
 8. Quantity of import item at Sl. No. 7 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No. 6, 9 to 11, 13 & 15 to 17
 9. Quantity of import item at Sl. No. 8 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export item at Sl. No. 5.
 10. Quantities of import items at Sl. No. 9 to 16 (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 2, 5, 7, 8, 12, 14 & 18.
 11. Quantity of import item at Sl. No. 17 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the export items at Sl. No. 8, 9 & 14 to 16.
 12. Quantity of import item at Sl. No. 18 i.e. HDPE Compound may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No.1.
 13. Import item at Sl No. 19 i.e. Wooden Cable Drum may be allowed as per packing policy.

Kg content of import items in exports as recommend by DIPP shall be strictly complied with during EO discharge.

RA concerned may take suitable consequential action accordingly.

124	Case No.:2/20/81-ALC2/2017	Party Name:RAJHANS METALS PVT. LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00392/AM18/	RLA File :24/24/040/00020/AM18/	Lic.No/Date:2410042277 08.09.2017	Defer Date: 29.05.2018
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

125	Case No.:26/20/81-ALC2/2017	Party Name:VOITH HYDRO PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00416/AM18/	RLA File :05/24/040/00251/AM18/	Lic.No/Date:0510403978 08.09.2017	Defer Date: 29.05.2018
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				


 VINOD KUMAR KASHYAP
 Foreign Trade Development Officer
 Director General of Foreign Trade
 Ministry of Commerce
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126	Case No.:8/17/81-ALC2/2017	Party Name:KALPANA INTERNATIONAL	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00318/AM18/	RLA File :06/24/040/00024/AM18/	Lic.No/Date:0610038692 13.09.2017	Defer Date: 29.05.2018
	Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

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Case No.:32/17/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
HQ File :01/81/050/00342/AM18/	RLA File :03/95/040/00344/AM18/	Lic.No/Date:0310815746 13.09.2017	

Decision : NC decided to **ratify** norms for the above advance authorization as per written comments of DIPP dated 12.03.2018 as under :

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 15 under the Advance Authorization may be specified as under:

EXPORT ITEM LIST (ADVANCE AUTHORISATION NO. 0310815746 DT.13.09.2017)			
Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)
1	Alu. Cond. Covered With Semi. Cond. Comp. XLPE Insulated Cu. Tape PVC Sheathed Armoured Cables 12 KV.		
1.01	3 Core X 35 Sq.MM	1000	3.350
2	Copper Cond. XLPE Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
2.01	2 Pair X 0.9 Sq.MM	3700	1.129
2.02	10 Pair X 0.64 Sq.MM	9100	6.370
2.03	2 Pair X 0.9 Sq.MM	13900	4.240
3	Copper Cond. Covered with Glass Mica Tape XLPE Insulated I&O Shielded PVC Sheathed Armoured Cables Below 1000 V.		
3.01	2 Pair X 4 Sq.MM	24000	25.440
3.02	2 Pair X 4 Sq.MM	52300	55.438
3.03	2 Pair X 6 Sq.MM	52600	63.646
4	Alu. Cond. Covered With Semi. Cond. Comp. XLPE Insulated Cu. Tape PVC Sheathed Armoured Cables 11 KV.		
4.01	3 Core X 300 Sq.MM	1000	10.368
5	Copper Cond. XLPE Insulated ZHFR Sheathed Al.Wire Armoured Cables Below 1000 V.		
5.01	1 Core X 630 Sq.MM	3000	20.310
5.02	1 Core X 240 Sq.MM	6000	16.140
5.03	1 Core X 120 Sq.MM	6000	8.280
5.04	1 Core X 185 Sq.MM	6000	12.780

5.05	1 Core X 630 Sq.MM	2000	13.540
5.06	1 Core X 150 Sq.MM	6000	10.380
5.07	1 Core X 185 Sq.MM	6000	12.780
5.08	1 Core X 630 Sq.MM	3000	20.310
6	Copper Cond. XLPE Insulated PVC Sheathed Al. Wire Armoured Cables Below 1000 V.		
6.01	1 Core X 400 Sq.MM	3000	12.780
6.02	1 Core X 400 Sq.MM	4000	17.040
6.03	1 Core X 500 Sq.MM	3000	16.020
6.04	1 Core X 400 Sq.MM	3000	12.780
6.03	1 Core X 500 Sq.MM	3000	16.020
7	Copper Cond. Covered With Semi Cond. Comp. XLPE Insulated Cu. Tape ZHFR Sheathed Armoured Cables Below 11 KV.		
7.01	3 Core X 150 Sq.MM	2000	16.900
8	Copper Cond. XLPE Insulated ZHFR Sheathed Armoured Cables Below 1000 V.		
8.01	4 Core X 25 Sq.MM	40000	74.800
8.02	4 Core X 25 Sq.MM	50000	93.500
9	Copper Cond. ZHFR Sheathed Unarmoured Cables Below 1000 V.		
9.01	1 Core X 16 Sq.MM	100	0.017
9.02	1 Core X 25 Sq.MM	1590	0.405
9.03	1 Core X 35 Sq.MM	2605	0.899
9.04	1 Core X 70 Sq.MM	2012	1.348
9.05	1 Core X 120 Sq.MM	401	0.453
10	Stranded Round Compacted Copper Conductor		
10.01	150 Sq mm	457	0.585
10.02	35 Sq mm	2000	0.606
10.03	95 Sq mm	8390	6.888
11	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded ZHFR Sheathed Armoured Cables Below 1000 V.		
11.01	6 Pair X 2.5 Sq.MM	6750	10.287
11.02	12 Pair X 2.5 Sq.MM	5400	8.856
11.03	1 Pair X 2.5 Sq.MM	3730	1.645
11.04	1 Pair X 1.5 Sq.MM	35689	13.205
11.05	12 Pair X 1.5 Sq.MM	2180	4.654
11.06	6 Pair X 1.5 Sq.MM	7120	7.739
11.07	1 T X 1.5 Sq.MM	3300	1.373
12	Copper Cond. XLPE Insulated Overall Shielded ZHFR Sheathed Armoured Cables Below 1000 V.		
12.01	1 Pair X 2.5 Sq.MM	930	0.270

12.02	6 Pair X 2.5 Sq.MM	8800	9.240
12.03	12 Pair X 2.5 Sq.MM	1050	1.723
13	Copper Cond. XLPE Insulated Overall Shielded ZHFR Sheathed Armoured Instrumentation Cables Below 1000 V.		
13.01	2 Pair X 1.5 Sq.MM	10130	3.819
13.02	6 Pair X 1.5 Sq.MM	17320	11.154
13.03	12 Pair X 1.5 Sq.MM	5700	6.521
13.04	24 Pair X 1.5 Sq.MM	5400	11.286
13.05	1 Pair X 1.5 Sq.MM	13590	3.248
13.04	1 T X 1.5 Sq.MM	600	0.163
14	Copper Cond. XLPE Insulated I & O Shielded ZHFR Sheathed Armoured Instrumentation Cables Below 1000 V.		
14.01	6 Pair X 1.5 Sq.MM	8500	7.633
14.02	12 Pair X 1.5 Sq.MM	8500	11.917
14.03	2 Pair X 1.5 Sq.MM	4830	2.135
14.04	6 Pair X 1.5 Sq.MM	700	0.629
14.05	24 Pair X 1.5 Sq.MM	2400	6.149
14.06	8 T X 1.5 Sq.MM	2000	2.760
15	Copper Cond. Covered with Glass Mica Tape XLPE Insulated I & O Shielded ZHFR Sheathed Armoured Instrumentation Cables Below 1000 V.		
15.01	6 Pair X 1.5 Sq.MM	3000	4.230
15.02	12 Pair X 1.5 Sq.MM	3320	8.217
15.03	6 T X 1.5 Sq.MM	1900	3.644
15.04	12 T X 1.5 Sq.MM	3200	9.917

2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 2, 3 & 5 to 15.
3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1, 4, 5 & 6.
4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound (Crosslinkable) may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 9 & 11 to 15.
5. Quantity of import item at Sl. No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 1, 4 & 7.
6. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1 to 4 & 6.
7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1 to 4 & 6.
8. Quantity of import item at Sl. No. 7 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No. 1 to 4, 7, 8 & 11 to 15.
9. Quantity of import item at Sl. No. 8 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1, 4 & 7.
10. Quantity of import item at Sl. No. 9 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the export items at Sl. No. 3, 11 & 15.
11. Quantities of import items at Sl. No. 10 to 17 (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnesium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 5, 7 to 9 & 11 to 15.
12. Import item at Sl. No. 18 i.e. Wooden Cable Drum may be allowed as per packing policy.

Kg content of import items in exports as recommend by DIPP shall be strictly complied with during EO discharge.

RA concerned may take suitable consequential action accordingly.

128	Case No.: 25/17/81-ALC2/2017	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00335/AM18/	RLA File :03/95/040/00488/AM18/	Lic.No/Date:0310815783 15.09.2017	Defer Date: 29.05.2018
	Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

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Case No.:6/20/81-ALC2/2017	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Approved
HQ File :01/81/050/00396/AM18/	RLA File :05/23/040/00212/AM18/	Lic.No/Date:0510404021 18.09.2017	

Decision : NC decided to **ratify** norms for the above advance authorization as per written comments of DIPP dated 12.03.2018 as under :

1. Net weight of export items may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	7693.3	14	20.49	27	118.72	40	5259.2
2	4116.7	15	23.04	28	180.07	41	10464.2
3	1006.7	16	25.69	29	278.7	42	979.4
4	330.1	17	28.44	30	378.9	43	606.1
5	953.5	18	31.53	31	538.8	44	156.3
6	953.5	19	34.57	32	998.2	45	295.98
7	6.98	20	37.82	33	1243.7	46	309.5
8	8.59	21	41.15	34	4279.5	47	432.4
9	10.24	22	44.77	35	3274	48	682.1
10	12	23	48.41	36	2661.1	49	6697.1
11	13.86	24	52.25	37	670.4		
12	15.99	25	56.17	38	1245.5		
13	18.13	26	72.09	39	3150.9		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:

(a) For export items mentioned at Sl. No. 1, 2, 7 to 25, as 1.01 Kgs. Kg. content in export items.

(b) For Export items mentioned at Sl. No. 4 to 6, 26 to 38, 42, 43 & 45 to 49 as per Engineering Table-5.

(c) For export items mentioned at Sl. No. 39 & 41 as 2588.76 Kgs./km & 8875.76 Kgs./km respectively taking clue from Engineering Table-5.

(d) For export item mentioned at Sl. No. 40 as applied for i.e. 4523.2 Kgs./km taking clue from

Engineering Table-5.

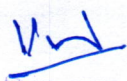
- (e) For Export item mentioned at Sl. No. 44 as per Engineering Table-4.
3. Words "Semi Conductive XLPE Compound" may be deleted from the description of import item at Sl. No. 2 and quantities of XLPE Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 6 & 49.
 4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1, 2, 4 to 6 & 26 to 49.
 5. Quantities of import item at Sl. No. 4 viz. Aluminium Wire Rod (Electrolytic grade) may be allowed as under:
 - a) For export items mentioned at Sl. No1 & 3, as per Engineering Table-5
 - b) For export item mentioned at Sl. No. 2 as 1771 Kgs. Km, taking clue from Engineering Table 5.
 6. Quantities of import item at Sl. No 5 viz. HDPE may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 3
 7. Quantity of import item at Sl. No. 6 i.e. Semi Conducting Water Blocking Tape/Water Blocking Tape(Cable grade) may be allowed as 1.01 Sq.Mtrs./Sq.Mtr. content in the export items at Sl. No. 1 & 2 as claimed by the firm.
 8. Quantities of import item at Sl. No 7 viz. Nylon Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 3.
 9. Quantities of import item at Sl. No 8 viz. Galvanised Steel Wire/G. I. Wire may be allowed as 1.02 Kgs./kg content in the export items at Sl. No. 5, 6 & 49.
 10. Quantities of import item at Sl. No. 9 viz Copper Tape/Copper Foil (E.C grade) may be allowed as 1.01 Kgs./kg content in the export items at Sl. No. 1, 2 & 49.

Kg content of import items in exports as recommend by DIPP shall be strictly complied with during EO discharge.

RA concerned may take suitable consequential action accordingly.

130	Case No.: 45/20/81-ALC2/2017	Party Name:PADIA EXPORTS PVT. LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00435/AM18/	RLA File :05/24/040/00265/AM18/	Lic.No/Date:0510404044 19.09.2017	Defer Date: 29.05.2018
	Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

131	Case No.: 8/20/81-ALC2/2017	Party Name:INDIA TRADING HOUSE	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00398/AM18/	RLA File :05/23/040/00237/AM18/	Lic.No/Date:0510404048 20.09.2017	Defer Date: 29.05.2018
	Decision : NC observed that application of the firm for the above AA was referred to MoS. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			



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 Director, Office of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce and Industry
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 New Delhi

The case stands deferred to 29.05.2018.

137	Case No.: 38/20/81-ALC2/2017	Party Name: HAVELLS INDIA LTD.	Meet No/Date: 23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00428/AM18/	RLA File :05/23/040/00211/AM18/	Lic.No/Date: 0510404084 22.09.2017	Defer Date: 29.05.2018
	Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

138	Case No.: 40/20/81-ALC2/2017	Party Name: JINDAL SAW LIMITED	Meet No/Date: 23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00430/AM18/	RLA File :05/23/040/00246/AM18/	Lic.No/Date: 0510404134 28.09.2017	Defer Date: 29.05.2018
	Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

139	Case No.: 2/23/81-ALC2/2017	Party Name: KIRTANLAL STEEL PRIVATE LIMITED	Meet No/Date: 23/81-ALC2/2017 06.03.2018	Status: Deferrd
	HQ File :01/81/050/00501/AM18/	RLA File :03/94/040/00529/AM18/	Lic.No/Date: 0310816055 29.09.2017	Defer Date: 29.05.2018
	Decision : NC examined the comments of DIPP vide OM No. 7/351/2018-TSW dated 12.03.2018 and noted that SION C385 allows wastage of 65% for the input non alloy steel/bar/rods/plates/billets/blooms. In the present case, however, the item of import is "Pipes". It was felt that this involve wastage less than what is recommended i.e. 60%. DIPP may be requested to look into this aspect. The case stands deferred to 29.05.2018.			

140	Case No.: 43/20/81-ALC2/2017	Party Name: KEI INDUSTRIES LIMITED	Meet No/Date: 23/81-ALC2/2017 06.03.2018	Approved
	HQ File :01/81/050/00433/AM18/	RLA File :05/23/040/00257/AM18/	Lic.No/Date: 0510404347 23.10.2017	
	Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP dated 12.03.2018 as under : 1. Net weight of export items may be specified as under:			

Sl.	Net Export	Sl.	Net Export	Sl.	Net Export	Sl.	Net Export
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No.	Weight (Kgs./Km)	No.	Weight (Kgs./Km)	No.	Weight (Kgs./Km)	No.	Weight (Kgs./Km)
1	6621.6	22	2839.2	43	690.9	64	729.9
2	2915.4	23	292.2	44	875.5	65	3687.2
3	1711.5	24	292.2	45	486.5	66	8825.9
4	484	25	394.3	46	806.1	67	2333.6
5	555.8	26	939.9	47	1029.8	68	6322.1
6	351.7	27	939.9	48	1348.5	69	4606.3
7	409.1	28	1287.9	49	1810.7	70	9014.1
8	944	29	1287.9	50	847.2	71	3655
9	889.9	30	1507.4	51	709.8	72	357.6
10	614.4	31	248.1	52	372.5	73	357.6
11	389.4	32	879.9	53	1037.3	74	1311.6
12	4411.1	33	210.3	54	1493.6	75	1682.8
13	256.2	34	210.3	55	6898.2	76	8866.2
14	387.5	35	307.8	56	810.9	77	2743.5
15	314	36	668.9	57	737.7	78	14033
16	828	37	868.5	58	1243.8	79	4048
17	828	38	868.5	59	1119.5	80	4983.2
18	1005.1	39	1199.6	60	1468.1	81	1447.7
19	1416.7	40	1199.6	61	6994.7	82	248.1
20	1228.8	41	469.7	62	2314.3		
21	1871.1	42	469.7	63	4055.9		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:

- For export item mentioned at Sl. No. 1 as applied for i.e. 4523.23 Kgs./km taking clue from Engineering Table-5.
- For Export items mentioned at Sl. No. 2 to 8, 12, 23 to 25, 31, 45, 50 to 54, 56 to 60, 62 to 67, 72 to 74 & 82 as per Engineering Table-5.
- For Export items mentioned at Sl. No. 9 to 11, 26 to 30, 32, 47 to 49, as per Engineering Table-4.
- For export items mentioned at Sl. No. 13 to 22, 33 to 44, 68 to 71, 75 to 81 as 1.01 Kgs. Kg. content in export items.
- For export items mentioned at Sl. No. 46 as 184.96 Kgs./km taking clue from Engineering Table-5.
- For each export item mentioned at Sl. No. 55 & 61 as applied for i.e. 4523.23 Kgs./km taking clue from Engineering Table-5.

3. Words “ Semi Conductive XLPE Compound” may be deleted from the description of import item at Sl. No. 2 and quantities of XLPE Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 44, 53 to 56, 60 to 63, 65, 66 & 68 to 82.

4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 12, 45 to 58, 60 to 66, 68, 70 to 77, 79 & 80.

5. Quantities of import item at Sl. No 4 viz. Antimony Trioxide may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 12, 45 to 58, 60 to 66, 68, 70 to 77, 79 & 80.

6. Quantities of import item at Sl. No. 5 viz. Aluminium Wire Rod (Electrolytic grade) may be allowed as under:

- For export item mentioned at Sl. No. 56, as 1.01 Kgs. Kg. content in export item.
- For export items mentioned at Sl. No. 70, 71, 74, 75 & 79 to 81 , as per Engineering Table-5

7. Quantity of import item at Sl. No. 6 i.e. HDPE may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 1 to 11, 13 to 44, 70, 71 & 75 to 80.
8. Quantity of import item at Sl. No. 7 i.e. Semi Conducting Water Blocking Tape/Water Blocking Tape(Cable grade) may be allowed as 1.01 Sq.Mtrs./Sq.Mtr. content in the export items at Sl. No. 12, 68 to 71 & 74 to 80 as claimed by the firm.
9. Quantities of import item at Sl. No. 8 viz. Nylon Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 16 to 22, 26 to 30, 32, 36 to 44, 70 to 76 & 79 to 82.
10. Quantities of import item at Sl. No. 9 viz. Galvanised Steel Wire/G. I. Wire may be allowed as 1.02 Kgs./kg content in the export items at Sl. No. 1 to 11, 13 to 55, 60 to 63, 65 & 66.
11. Quantities of import item at Sl. No. 10 viz. EPR/synthetic rubber may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 67 & 69.
12. Quantities of import item at Sl. No. 11 viz Glass Mica Tape may be allowed as 1.01 Kgs./kg content in the export items at Sl. No. 1 to 11 & 13 & 30.

Kg content of import items in exports as recommend by DIPP shall be strictly complied with during EO discharge.

RA concerned may take suitable consequential action accordingly.

Case No.:34/20/81-ALC2/2017	Party Name:CONSOLIDATED COIN COMPANY PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00424/AM18/	RLA File :05/23/040/00274/AM18/	Lic.No/Date:0510404377 27.10.2017	Defer Date: 29.05.2018
141			
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

Case No.:36/20/81-ALC2/2017	Party Name:ENERGY OILFIELD TOOLS PVT. LTD.,	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00426/AM18/	RLA File :05/23/040/00265/AM18/	Lic.No/Date:0510404391 27.10.2017	Defer Date: 29.05.2018
142			
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.			

Case No.:44/20/81-ALC2/2017	Party Name:MAGPPIE INTERNATIONAL LTD ,	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
HQ File :01/81/050/00434/AM18/	RLA File :05/24/040/00331/AM18/	Lic.No/Date:0510404406 30.10.2017	Defer Date: 29.05.2018
143			
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			

The case stands deferred to 29.05.2018.

144	Case No.:46/20/81-ALC2/2017	Party Name:PUNJAB STAINLESS STEEL INDUSTRIES	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00436/AM18/	RLA File :05/24/040/00323/AM18/	Lic.No/Date:0510404404 30.10.2017	Defer Date: 29.05.2018
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

145	Case No.:37/20/81-ALC2/2017	Party Name:HAVELLS INDIA LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00427/AM18/	RLA File :05/23/040/00281/AM18/	Lic.No/Date:0510404433 31.10.2017	Defer Date: 29.05.2018
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

146	Case No.:33/20/81-ALC2/2017	Party Name:B.C. POWER CONTROLS LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00423/AM18/	RLA File :05/23/040/00284/AM18/	Lic.No/Date:0510404465 01.11.2017	Defer Date: 29.05.2018
Decision : NC observed that application of the firm for the above AA was referred to MNRE. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

147	Case No.:41/20/81-ALC2/2017	Party Name:JINDAL SAW LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00431/AM18/	RLA File :05/23/040/00287/AM18/	Lic.No/Date:0510404464 01.11.2017	Defer Date: 29.05.2018
Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.				
The case stands deferred to 29.05.2018.				

148	Case No.:39/20/81-ALC2/2017	Party Name:INDIA TRADING HOUSE	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0510404493	Defer Date:


 Udayog Bhawan, New Delhi
 Director General of Foreign Trade
 Ministry of Commerce
 Udyog Bhawan, New Delhi

:01/81/050/00429/AM18/ :05/23/040/00275/AM18/ 02.11.2017 29.05.2018

Decision : NC observed that application of the firm for the above AA was referred to MoS. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

149	Case No.:48/20/81-ALC2/2017	Party Name:RCI INDUSTRIES & TECHNOLOGIES LTD.	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00438/AM18/	RLA File :05/24/040/00338/AM18/	Lic.No/Date:0510404498 02.11.2017	Defer Date: 29.05.2018
	Decision : NC observed that reply of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			

150	Case No.:3/23/81-ALC2/2017	Party Name:NITSON AND AMITSU BUILDING SYSTEMS PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2017 06.03.2018	Status: Deferred
	HQ File :01/81/050/00502/AM18/	RLA File :05/24/040/00418/AM18/	Lic.No/Date:0510404869 12.12.2017	Defer Date: 29.05.2018
	Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.			
	The case stands deferred to 29.05.2018.			

Note : DIPP vide their Ref. No. P-47015/4/2018-TSW (E-18746) has informed that in cases at Sl. Nos.: 42, 43, 55, 67-73, 77-81, 85, 86, 94, 96, 97, 104, 105, 107, 109, 110, 112, 115, 118, 120, 134, 142-144, 149, 150, 175, 176, 181 and 182 the Industrial Units are MSME, therefore, Min. of MSME may be consulted in these cases. The cases are being discussed in the next NC Meeting.

Minutes for the Offline Agenda of Meeting No. 23/81 dated 06.03.2018
actually held on 04.04.2018

151	Case No. AR- 194	M/S. CARCLO TECHNICAL PLASTICS (P) LIMITED
	Meeting No. 23/81	HQ File No.:01/81/162/0043/AM'14/DES-II/
	Dated:- 06.03.2018	RLA File No.: 1/02/2010:EOU:CSEZ/
	Subject:	Fixation of scrap/wastage norms.
	Decision : NC observed that reply of the firm for the above AA was referred to C&PC. NC decided to await their comments and defer the case.	
	The case stands deferred to 29.05.2018.	


 Vinod Kumar Kashyap
 Joint Director, Foreign Trade Development Officer
 Directorate General of Foreign Trade
 Ministry of Commerce and Industry
 Government of India, New Delhi

152	
Case No. AR- 195	M/S. MC COM INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting No. 23/81	HQ File No.: 01/81/50/00447/AM14/DES.II/
Dated:- 06.03.2018	RLA File No.: 03/95/040/00616/AM14
Subject:	Ratification of norms in respect of Advance Authorization No. 0310756576 dated 01.11.2013.
Decision: NC observed that reply of the firm for the above AA was referred to MSME. NC decided to await their comments and defer the case.	
The case stands deferred to 29.05.2018.	

153	
Case No. AR- 196	M/S. SUMI MOTHERSON INNOVATIVE ENGINEERING LIMITED
Meeting No. 23/81	HQ File No.:01/81/050/00376/AM11/DES-II/
Dated:- 06.03.2018	RLA File No.: 05/24/040/00460/AM10/
Subject:	Fixation of norms in respect of Advance Authorization No. 0510258719 dated 17.02.2010.
Decision : NC observed that reply of the firm for the above AA was referred to DIPP (Chemical Division). NC decided to await their comments and defer the case.	
The case stands deferred to 29.05.2018.	

154	
Case No. AR- 199	M/S. LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting No. 23/81	HQ File No.: 01/81/050/00473/AM15/DES-II/
Dated:- 06.03.2018	RLA File No.: 07/24/040/00250/AM15/
Subject:	Modification/amendment of ratified norms in respect of advance authorization no. 0710106866 dated 20.10.2014.
Decision : NC observed that reply of the firm for the above AA was referred to C&PC. NC decided to await their comments and defer the case.	
The case stands deferred to 29.05.2018.	

155	
Case No. AR- 202	M/S. DELPHI CONNECTION SYSTEMS PRIVATE LIMITED
Meeting No. 23/81	HQ File No.:01/81/050/00103/AM16/DES-II/
Dated:- 06.03.2018	RLA File No.: 10/24/040/00135/AM15
Subject:	Fixation of norms in respect of advance authorization no. 1010059079 dated 25.03.2015.
Decision : NC observed that reply of the firm for the above AA was referred to C&PC. NC decided to await their comments and defer the case.	
The case stands deferred to 29.05.2018.	

156	
Case No. AR- 203	M/S. FCI OEN CONNECTORS LIMITED
Meeting No. 23/81	HQ File No.:01/81/050/00421/AM15/DES-II/
Dated:- 06.03.2018	RLA File No.: 10/24/040/00058/AM15/
Subject:	Fixation of norms in respect of advance authorization no. 1010058810 dated 26.09.2014.


 विनोद कुमार कश्यप
 Vinod Kumar Kashyap
 Joint Director, Customs & Excise
 For Joint Director, Customs & Excise
 Directorate General of Customs & Excise
 Ministry of Finance, Government of India
 New Delhi-110011

Decision: NC observed that reply of the firm for the above AA was referred to MeitY. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

157

Case No. AR- 204	M/S. FCI OEN CONNECTORS LIMITED
Meeting No. 23/81	HQ File No.:01/81/050/00154/AM16/DES-II/
Dated:- 06.03.2018	RLA File No.: 10/24/040/00140/AM15/
Subject:	Fixation of norms in respect of advance authorization no. 1010059108 dated 13.04.2015.

Decision: NC observed that reply of the firm for the above AA was referred to MeitY. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

158

Case No. AR- 205	M/S. VINEY CORPORATION PRIVATE LIMITED
Meeting No. 23/81	HQ File No.:01/81/050/00016/AM15/DES-II/
Dated:- 06.03.2018	RLA File No.: 05/24/040/00337/AM14
Subject:	Modification/amendment of norms in respect of advance authorization no. 0510378011 dated 03.02.2014

Decision: NC observed that reply of the firm for the above AA was referred to MeitY. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

159

Case No. AR- 206	M/S. TEXMACO RAIL & ENGINEERING LIMITED
Meeting No. 23/81	HQ File No.:01/81/050/00125/AM15/DES.II/
Dated:- 06.03.2018	RLA File No.: 02/24/040/00138/AM14/
Subject:	Ratification of norms in respect advance authorization no. 0210196856 dated 26.11.2013.

Decision: NC observed that firm was allowed hearing for hearing for 06.03.2018, however, firm has sent further information for finalization of the case.

The case is deferred and re-listed for 29.05.2018.

160

Case No. AR- 207	M/S. WILLIAMS CONTROLS INDIA PRIVATE LIMITED
Meeting No. 23/81	HQ File No.: 01/81/050/00420/AM14/DES.II/
Dated:- 06.03.2018	RLA File No.: 31/82/040/00186/AM14/
Subject:	Modification/amendment in fixed norms in respect of advance authorization no. 3110061138 dated 22.11.2013.

Decision: NC observed that reply of the firm for the above AA was referred to MeitY. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

161

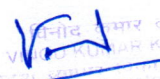
Case No. AR- 208	M/S. ALSTOM PROJECTS INDIA LIMITED
Meeting No. 23/81	HQ File No.: 01/81/050/00515/AM12/DES-II/
Dated:- 06.03.2018	RLA File No.: 03/94/040/01033/AM12/
Subject:	Ratification of Norms of Advance Authorization No. 0310683926 dated 29.02.2012.
Decision: NC observed that DHI deficiency letter dated 23.10.2017 followed with reminder dated 06.11.2017 was sent to firm seeking certain information. NC decided to await their reply and defer the case.	
The case stands deferred to 29.05.2018.	

162	
Case No. AR- 209	M/S. VINDHYA TELELINKS LIMITED
Meeting No. 23/81	HQ File No.: 01/81/050/00166/AM14/DES-II/
Dated:- 06.03.2018	RLA File No.: 11/24/040/00021/AM13/
Subject:	Ratification of norms in respect of Advance Authorization No. 1110027518 dated 10.06.2013.
Decision: NC observed that reply of the firm for the above AA was referred to MeitY. NC decided to await their comments and defer the case.	
The case stands deferred to 29.05.2018.	

163	
Case No. AR- 211	M/S. METAL PORT
Meeting No. 23/81	HQ File : 01/81/050/00123/AM17/DES-II/
Dated:- 06.03.2018	RLA File : 03/95/040/00079/AM17/
Subject:	Modification of fixed norms in respect of advance authorization no. 0310804562 dated 11.05.2016.
Decision: NC observed that DIPP has offered their comments in the above case and same is under examination of the Norms Committee. The case stands deferred to 29.05.2018.	

164	
Case No. AR- 215	M/S. TRIVENI AERONAUTICS PRIVATE LIMITED, TUMKUR
Meeting No. 23/81	HQ File No: 01/81/061/00002/AM18/DES-II/
Dated:- 06.03.2018	CSEZ File No.1/43/2008:EOU:CSEZ/403/
Subject:	Fixation of scrap/wastage norms on regular basis under 100% EOU.
Decision: NC observed that representation of the firm for the above AA was referred to MSME. NC decided to await their comments and defer the case.	
The case stands deferred to 29.05.2018.	

165	
Case No. AR- 216	M/S. ABIR INFRASTRUCTURE PRIVATE LIMITED
Meeting No. 23/81	HQ File No: 01/81/050/00213/AM11/DES-II/
Dated:- 06.03.2018	RLA File No: 05/23/040/00230/AM10/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0510261567 dated 31.03.2010.
Decision NC observed that representation of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.	


 V. K. KASHYAP
 Joint Secretary, Development Officer
 Director General of Foreign Trade
 Ministry of Commerce
 Udyog Bhawan, New Delhi

The case stands deferred to 29.05.2018.

166	
Case No. AR- 217	M/S. BHARAT HEAVY ELECTRICALS LIMITED
Meeting No. 23/81	HQ File No: 01/81/050/00578/AM10/DES-II/
Dated:- 06.03.2018	RLA File No: 05/23/040/00176/AM10/
Subject:	Ratification of norms in respect of Advance Authorization No. 0510259435 dated 25.02.2010.

Decision: NC observed that representation of the firm for the above AA was referred to DHI. Committee considered the case and allowed the personal hearing on 5.12.2017 in this case for explanation of the case. However, hearing could not take place, firm on last occasion for postponement of the hearing for the month of April, 2018 due to non availability of the technical person.

The case stands deferred to 29.05.2018.

167	
Case No. AR- 219	M/S. BHARAT HEAVY ELECTRICALS LIMITED
Meeting No. 23/81	HQ File No: 01/81/050/00302/AM12/DES-II/
Dated:- 06.03.2018	RLA File No: 05/23/040/00199/AM12/
Subject:	Ratification of norms in respect of Advance Authorization No. 0510305231 dated 14.10.2011.

Decision: NC observed that representation of the firm for the above AA was referred to DHI. Committee considered the case and allowed the personal hearing on 5.12.2017 in this case for explanation of the case. However, hearing could not take place, firm on last occasion for postponement of the hearing for the month of April, 2018 due to non availability of the technical person.

The case stands deferred to 29.05.2018.

168	
Case No. AR- 220	M/S. BHARAT HEAVY ELECTRICALS LIMITED
Meeting No. 23/81	HQ File No: 01/81/050/00293/AM12/DES-II/
Dated:- 06.03.2018	RLA File No: 05/23/040/00196/AM12/
Subject:	Ratification of norms in respect of Advance Authorization No. 0510305232 dated 14.10.2011.

Decision: NC observed that representation of the firm for the above AA was referred to DHI. Committee considered the case and allowed the personal hearing on 5.12.2017 in this case for explanation of the case. However, hearing could not take place, firm on last occasion for postponement of the hearing for the month of April, 2018 due to non availability of the technical person.

The case stands deferred to 29.05.2018.

169	
Case No. AR- 221	M/S. BHARAT HEAVY ELECTRICALS LIMITED
Meeting No. 23/81	HQ File No: 01/81/050/00395/AM12/DES-II/
Dated:- 06.03.2018	RLA File No: 05/23/040/00321/AM12/
Subject:	Ratification of norms in respect of Advance Authorization No. 0510310197 dated 02.12.2011.

Decision: NC observed that representation of the firm for the above AA was referred to DHI. Committee considered the case and allowed the personal hearing on 5.12.2017 in this case for explanation of the case. However, hearing could not take place, firm on last occasion for postponement of the hearing for the month of April, 2018 due to non availability of the technical person.

The case stands deferred to 29.05.2018.

170	
Case No. AR- 222	M/S. BHARAT HEAVY ELECTRICALS LIMITED
Meeting No. 23/81	HQ File No: 01/81/050/00020/AM13/DES-II/
Dated:- 06.03.2018	RLA File No: 05/23/040/00435/AM12/
Subject:	Ratification of norms in respect of Advance Authorization No. 0510317273 dated 10.02.2012.

Decision: NC observed that representation of the firm for the above AA was referred to DHI. Committee considered the case and allowed the personal hearing on 5.12.2017 in this case for explanation of the case. However, hearing could not take place, firm on last occasion for postponement of the hearing for the month of April, 2018 due to non availability of the technical person.

The case stands deferred to 29.05.2018.

171	
Case No. AR- 227	M/S. CROMPTON GREAVES LIMITED
Meeting No. 23/81	HQ File No.: 01/81/050/00624/AM08/DES-II/
Dated:- 06.03.2018	RLA File No.: 03/94/040/00634/AM08/
Subject:	Fixation of norms in respect of Advance Authorization No. Advance Authorisation No. 0310444382 dated 26.09.2007.

Decision: NC considered the agenda alongwith the written comments of DHI vide F.No.3/82/2018 dated 13.03.2018. Committee decided to examine the case on file.

The case stands deferred to 29.05.2018.

172	
Case No. AR- 228	M/S. HINDALCO INDUSTRIES LIMITED
Meeting No. 23/81	HQ File No.: 01/81/050/00440/AM16/DES-II/
Dated:- 06.03.2018	RLA File No.: 34/24/040/00171/AM15/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 3410040605 dated 08.10.2014.

Decision: NC observed that representation of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

173	
Case No. AR- 231	M/S. MARINO CABLES INDIA PRIVATE LIMITED
Meeting No. 23/81	HQ File No: 01/81/050/00382/AM17/DES-II/
Dated:- 06.03.2018	RLA File No: 05/24/040/00242/AM17/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0510399551 dated 24.08.2016.

Decision: NC observed that reply of the firm was forwarded to DIPP for comments. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

174

Case No. AR- 243	M/S. APAR INDUSTRIES LIMITED
Meeting No. 23/81	HQ File :01/81/050/00603/AM17/DES-II/
Dated:- 06.03.2018	RLA File :34/24/040/00295/AM17/
Subject:	Modification of fixed norms in respect of advance authorization no. 3410042884 dated 24.01.2017.

Decision: NC observed that DIPP deficiency letter dated 20.10.2017 followed with reminder dated 06.11.2017 was sent to firm, however, no response received from the firm. NC decided to await the reply of the firm and defer the case.

The case stands deferred to 29.05.2018.

175

Case No. AR- 244	M/S. JLC ELECTROMET PRIVATE LIMITED
Meeting No. 23/81	HQ File :01/81/050/00015/AM17/DES-II/
Dated:- 06.03.2018	RLA File :13/24/040/00041/AM16/
Subject:	Modification of fixed norms in respect of advance authorization no. 1310048113 dated 25.01.2016.

Decision: NC observed that DIPP deficiency letter dated 01.11.2017 was sent to firm, however, no reply received. NC decided to send a reminder and defer the case.

The case stands deferred to 29.05.2018.

176

Case No. AR- 263	M/S. PUNJAB STAINLESS STEEL INDUSTRIES
Meeting No. 23/81	HQ File : 01/81/050/00470/AM17/DES-II/
Dated:- 06.03.2018	RLA File : 05/24/040/00441/AM17/
Subject:	Ratification of norms in respect of advance authorization no. 0510400631 dated 06.12.2016.

Decision: NC observed that Representation of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

177

Case No. AR- 271	M/S. WELSPUN CORP LIMITED
Meeting No. 23/81	HQ File : 01/81/050/00628/AM17/DES-II/
Dated:- 06.03.2018	RLA File : 34/24/040/00255/AM17/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 3410042781 dated 20.12.2016.

Decision: NC observed that representation of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

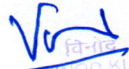
178	
Case No. AR- 272	M/S. WELSPUN CORP LIMITED
Meeting No. 23/81	HQ File : 01/81/050/00629/AM17/DES-II/
Dated:- 06.03.2018	RLA File : 34/24/040/00261/AM17/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 3410042780 dated 20.12.2016.
Decision: NC observed that representation of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.	
The case stands deferred to 29.05.2018.	

179	
Case No. AR- 273	M/S. WELSPUN CORP LIMITED
Meeting No. 23/81	HQ File : 01/81/050/00634/AM17/DES-II/
Dated:- 06.03.2018	RLA File : 34/24/040/00258/AM17/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 3410042789 dated 21.12.2016.
Decision: NC observed that Representation of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.	
The case stands deferred to 29.05.2018.	

180	
Case No. AR- 274	M/S. WELSPUN CORP LIMITED
Meeting No. 23/81	HQ File : 01/81/050/00626/AM17/DES-II/
Dated:- 06.03.2018	RLA File : 34/24/040/00271/AM17/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 3410042808 dated 03.01.2017.
Decision: NC observed that Representation of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.	
The case stands deferred to 29.05.2018.	

181	
Case No. AR- 275	M/S. ASSOCIATED PIGMENTS LIMITED
Meeting No. 23/81	HQ File : 01/81/050/00591/AM17/DES-II/
Dated:- 06.03.2018	RLA File : 02/24/040/00143/AM17/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0210207113 dated 28.10.2016.
Decision: NC observed that Representation of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.	
The case stands deferred to 29.05.2018.	

182	
Case No. AR- 276	M/S. ASSOCIATED PIGMENTS LIMITED
Meeting No. 23/81	HQ File : 01/81/050/00575/AM17/DES-II/
Dated:- 06.03.2018	RLA File : 02/24/040/00177/AM17/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0210207204 dated 15.12.2016.


 विनोद कुमार काश्यप
 VINOD KUMAR KASHYAP
 Foreign Trade Development Officer
 Ministry of Commerce and Industry
 Directorate General of Foreign Trade
 1st Floor, 1st Wing, 1st Floor
 Udyog Bhawan, New Delhi

Decision: NC observed that representation of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case.

The case stands deferred to 29.05.2018.

183	
Case No. AR- 279	M/S. MANAKSIA COATED METALS AND INDUSTRIES LIMITED
Meeting No. 23/81	HQ File No.:01/81/050/00044/AM16/DES-II/
Dated:- 06.03.2018	RLA File No.: 02/24/040/00222/AM15/
Subject:	Ratification of ratified norms in respect of advance authorization no. 0210205598 dated 24.02.2015.

Decision: NC decided to **ratify** the norms for the above advance authorization as per written comments of MoS vide UO No.2(9)/2017 – TW dated 29.12.2017 as under :

Sl. No.	Item of Export	Quantity	Item of Import	Quantity
1.	Prepainted Galvanized Steel Sheets/Coils Thickness 0.50mm	400MT	Hot Dipped Galvanized Sheets in Coils of relevant grade of Thickness 0.48mm	397.44MT
2.	Prepainted Galvanized Steel Sheets in Coils Thickness 0.48mm	180MT	Hot Dipped Galvanized Sheets in Coils of relevant grade of Thickness 0.43mm	178.37

RA concerned may take suitable consequential action accordingly.

184	
Case No. AR- 280	M/S. MANAKSIA COATED METALS AND INDUSTRIES LIMITED
Meeting No. 23/81	HQ File: 01/81/050/00541/AM17/DES-II
Dated:- 06.03.2018	RLA File: 02/24/040/00161/AM17/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0210207218 dated 21.12.2016.

Decision: NC decided to **modify** the norms for the above advance authorization as per written comments of MoS vide UO No.2(9)/2017 – TW dated 08.02.2018 as under :

“The quantity of item of import may be read as 1247.58MT in place of 1235.22MT for import of Cold Rolled Hot Dipped Galvanized Non Alloy Steel Sheets/Coils Thickness of 0.45mm against export of 1257MT of Pre-painted Galvanized Non Alloy steel Sheets/Coils Thickness 0.48mm. Similarly, the quantity of item of import may be read as 749.19 MT in place of 741,777MT for export of Cold Rolled Hot Dipped Galvanized Non Alloy Steel Sheets/Coils Thickness of 0.48mm against export of 754MT of Pre-painted Galvanized Non Alloy Steel Sheets/Coils Thickness 0.50mm”.

RA concerned may take suitable consequential action accordingly.

185	
Case No. AR- 281	M/S. JINDAL SAW LIMITED
Meeting No. 23/81	HQ File No: 01/81/162/00272/AM18/DES.II
Dated:- 06.03.2018	RLA File No: 31/21/040/00484/AM07/

Subject:	Request of M/s. Jindal Saw Limited to allow actual exports made viz. Plain End Seamless Pipes Hot Finished (Seamless Carbon Steel Pipe) in respect of Advance Authorization No. 3110029281 dated 22.05.2007 for redemption purpose.
Decision: NC considered the written comments of DIPP vide F.No.7/47/2018-TS dated 12.03.2018 and decided to discuss this with Technical Authority offered comments in this case in next meeting.	
The case stands deferred to 29.05.2018.	

Date : 28.06.2018

Place : New Delhi

(Vinod Kumar Kashyap)
Foreign Trade Development Officer

VINOD KUMAR KASHYAP
विदेश व्यापार निदेशक अधिकारी
Foreign Trade Development Officer
विदेश व्यापार समितिके सदस्य
Directorate General of Foreign Trade
आर्थिक विभाग/Dept. of Commerce
इकोनॉमिक्स, नई दिल्ली
Udyog Bhawan, New Delhi

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06.03.2018

F. No. 7(416)/2017-TSW
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(TSW Section)

Subject : Advance Authorisation No. 0510394455 dated. 4.6.2015 for export of molded components- M/s Motherson Sumi System Ltd.- New Delhi
DGFT UO No. 01/81/50/189/AM-16 2/499 dated 2.1.2018.

M/s. Motherson Sumi System Ltd. has proposed manufacture & export of polyamide & plastics / molded parts. The firm was requested to provide certain details & clarification regarding the wastage generated in the manufacturing process. While the firm has provided clarification regarding the process involved in the manufacture of the very high wastage generated in the manufacturing process, ranging from 355 % to 5 % due to using number of cavity in the mould and runner. Accordingly, the following is recommended.

Item of Export	Quantity	Item of Import	Quantity
1. Articles made of Polyamide 66 components for Energy Meters: BETATIGER (Slider Lifter RH) (740-BTGR-001-A) (Net content of imported inputs in export item : Polyamide 66 :STANYL TE250F8 00001 Natural:93.0 Kgs)	150000.00 Numbers	1. Polyamide 66 Stanyl TE250F8 00001 NATURAL	232.5 Kgs.
2. Articles made of Polyamide 66 components for Energy Meters: BETATIGER (Slider Lifter LH) (740-BTGR-002-A) (Net content of imported inputs in export item : Polyamide 66 :STANYL TE250F8 00001 Natural:115.50 Kgs)	150000.00 Numbers	2. Polyamide 66 Stanyl TE250F8 00001 NATURAL	300.55 Kgs.
3. Articles made of Polyamide 66 components for Energy Meters: UMLINKHEBEL (Hinge)(740-HEUL-001-A) (Net content of imported inputs in export item : Polyamide 66 :STANYL TE250F8 00001 Natural:228.00 Kgs)	300000.00 Numbers	3. Polyamide 66 Stanyl TE250F8 00001 NATURAL	430.35 Kgs.
4. Articles made of Polyamide 66 components for Energy Meters: BETATIGER(721-BTGR-002-A) (Net content of imported inputs in export item : Polyamide 66 :STANYL TE250F8 00001 Natural:1220.400 Kgs)	1080000.00 Numbers	4. Polyamide 66 Stanyl TE250F8 00001 NATURAL	1778.09 Kgs.
5. Articles made of Polyamide 66 components for Energy Meters, SCHIEBER (Slider Lifters) (740-SCHB-001-A) (Net content of imported inputs in export item : Polyamide 66 :LATILUB 66-20T G/20 NAT: 0079 :253.50 Kgs.)	150000.00 Numbers	5. Polyamide 66 :LATILUB 66-20T G/20 Nat:0079	411.48 kgs.

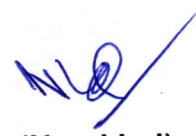
VINOD KUMAR SHYAP
Foreign Trade Officer
Director General of Foreign Trade
Ministry of Commerce
New Delhi

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6. Articles made of Polyamide 66 components for Energy Meters, BOBBIN(Slider Lifters) (740-SCHB-001-A) (Net content of imported inputs in export item : Polyamide 66 :LATAMID 66 H2G/35-VOKBI BLACK:3324 :3780.00 Kgs)	900000.00 Numbers	6. Polyamide 66 :LATAMID 66 H2 G/35-VOKBI BLACK 3324	4691.51 kgs.
7. Articles made of Polyamide 66 components for Energy Meters, GRUNDPLATE (Housing) (740-GRPL-002-A) (Net content of imported inputs in export item : Polyamide 66 :LATAMID 66 H2G/35-VOKBI BLACK: 3324 :6987.00 Kgs.)	150000.00 Numbers	7. Polyamide 66 :LATAMID 66 H2 G/35-VOKBI BLACK 3324	7336.350 kgs.
8. Articles made of Polyamide 66 components for Energy Meters, ABDECKKAPPE (Cover) (740-ABKP-002-A) (Net content of imported inputs in export item : Polyamide 66 : LATAMID 66 H2G/35-VOKBI BLACK: 3324 :3075.00 Kgs.)	150000.00 Numbers	8. Polyamide 66 :LATAMID 66 H2 G/35-VOKBI BLACK 3324	3331.44 kgs.
9. Articles made of Polyamide 66 components for Energy Meters, ABDECKKAPPE (721-ABKP-001-A) (Net content of imported inputs in export item :Polyamide 66 LATAMID 66 H2G/35-VOKBI BLACK: 3324:7387.200 Kgs.	1080000.00 Numbers.	9. Polyamide 66 :LATAMID 66 H2 G/35-VOKBI BLACK 3324	8082.28 kgs.
10. Articles made of Polyamide 66 components for Energy Meters, GRUNDPLATE(740-GRPL-002-A) (Net content of imported inputs in export item : Polyamide 66 : LATAMID 66 H2G/35-VOKBI BLACK: 3324:12182.400 Kgs.)	1080000 Numbers.	10. Polyamide 66 :LATAMID 66 H2 G/35-VOKBI BLACK 3324	12935.16 kgs.
11. Articles made of Polyamide 66 components for Energy Meters, Bobbin (700-SPKR-008-A) (Net content of imported inputs in export item :Polyamide 66 LATAMID 66 H2G/35-VOKBI BLACK: 3324:1328.400 Kgs.)	1080000.00 Numbers.	11. Polyamide 66 :LATAMID 66 H2 G/35-VOKBI BLACK 3324	1718.36 kgs.

This has the approval of TA (B).


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
 Foreign Trade Development Officer
 Directorate General of Foreign Trade
 Ministry of Commerce
 110055 New Delhi


(Nand Lal)
Consultant, DIPP
28.03.2018

F. No. 7(416)/2017-TSW
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(TSW Section)

Subject: Advance Authorisation No. **0510394456** dated. 4.6.2015 for export of molded components- M/s Motherson Sumi System Ltd.- New Delhi

DGFT UO No. 01/81/50/189/AM-16

dated 10.10.2017.

M/s. Motherson Sumi System Ltd. has proposed manufacture & export of polyamide & plastics / molded parts. The firm was requested to provide certain details & clarification regarding the wastage generated in the manufacturing process. While the firm has provided clarification regarding the process involved in the manufacture of the very high wastage generated in the manufacturing process, ranging from 102 % to 5 % due to using number of cavity in the mould and runner. Accordingly, the following is recommended

Item of Export	Quantity	Item of Import	Quantity
1. Articles made of Polyamide 66 components for Energy Meters, Molded Components Slider Lifter (743-BTGR-001-A) (Net content of imported inputs in export item :Polyamide 66. Stanyl TE250F8 00001 NATURAL :1557.00 Kgs.)	900000.00 Numbers	1. Polyamide 66 : Stanyl TE250F8 00001 NATURAL	1856.64 Kgs.
2. Articles made of Polyamide 66 components for Energy Meters, Molded Components Slider Lifter(743-BTGR-002-A)) (Net content of imported inputs in export item :Polyamide 66. Stanyl TE250F8 00001 NATURAL :1,503.00 Kgs.	900000.00 Numbers	2. Polyamide 66 : Stanyl TE250F8 00001 NATURAL	1939.18 Kgs.
3. Articles made of Polyamide 66 components for Energy Meters, Molded Components Housing (743-GRPL-001-A)) (Net content of imported inputs in export item :Polyamide 66:LATAMID 66 H2 G/35-VOK81 BLACK: 3324 :33210.00 Kgs.	900000.00 Numbers	3. Polyamide 66 : LATAMID 66 H2 G/35-VOK81 BLACK: 3324	34870.500 Kgs.

✓
विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेशी व्यापार, प्रमोशन, अधिकारी
Foreign Trade Development Officer
राष्ट्रीय व्यापार, प्रमोशन, अधिकारी
National General of Foreign Trade
Ministry of Commerce
10, Bhawan, New Delhi.

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4. Articles made of Polyamide 66 components for Energy Meters, Molded Components Covers (743-ABKPP-001-A) (Net content of imported inputs in export item :Polyamide 66:LATAMID 66 H2 G/35-VOK81 BLACK: 3324 : 17,010.00 Kgs.	900000.00 Numbers	4. Polyamide 66 : LATAMID 66 H2 G/35-VOK81 BLACK: 3324	18591.94 Kgs.
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This has the approval of TA (B).

NL

(Nand Lal)
Consultant, DIPP
28.03.2018

DGFT (NC-II)

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NC-II

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विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार निदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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06.03.2018

F.No. 7/79/2018-TS
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support Section)

Udyog Bhawan, New Delhi
Dated, the 12th March, 2018

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of Advance Authorisation No. 0210207375 dated. 20.02.2017 issued to M/s Manash Kumar Paul

Ref: DGFT U.O. No. 01/81/50/0020/AM18/DES-2/08 dated 07.03.2018.

Advance Authorization may be ratified as under:

1. Quantity of import item may be allowed as 206 MT inclusive of 3 % wastage.

Norms committee may take a view


(S. K. Jain)
Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES.II)
Udyog Bhawan, New Delhi.


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार, महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

F.No. 7/65/2018-TS
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support Section)

Udyog Bhawan, New Delhi
Dated, the 13th March, 2018

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of Advance Authorisation No. 0410163049 dated 02.05.2017 issued to M/s Diamond Engineering (Chennai) Pvt. Limited

Ref: DGFT U.O. No. 01/81/50/247/AM18/DES-2/275 dtd. 16.08.2017

Advance Authorization may be ratified as under:

1. Words "containing 324.952 MT of Beam/Channel/Angle Beam " may be suffixed with the description of export item.
2. Word "Relevant" may be prefixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 331.451 MT as 1.02 Kgs./kg. content in export items

Norms committee may take a view

(S. K. Jain)

Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES.II)
Udyog Bhawan, New Delhi.

VH
विनाद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार, मंत्रालय, नई दिल्ली
Directorate General of Foreign Trade
अर्थशास्त्र विभाग, मंत्रालय, नई दिल्ली
Udyog Bhawan, New Delhi

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6.3.2018

**Department of Industrial Policy & Promotion
(Technical Support Section)**

Udyog Bhawan, New Delhi
Dated, the 16th March, 2018

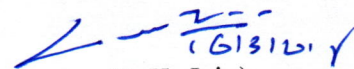
OFFICE MEMORANDUM

Subject: Ratification of norms in respect of Advance Authorisation No. 0310815079 dated 09.08.2017 issued to M/s Polycab Wires Pvt. Limited

Ref: DGFT U.O. No. 01/81/50/0341/AM-18/DES-2/373 dated 03.11.2017

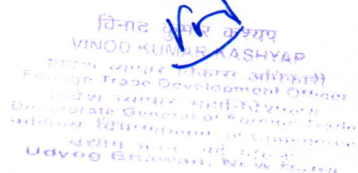
Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 9 under the Advance Authorization may be specified as per enclosed Annexure.
 2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 9.
 3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1, 5 & 6.
 4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 7 & 9.
 5. Quantity of import item at Sl. No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 1 & 2.
 6. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 2, 5, 7 & 8.
 7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 2, 5, 7 & 8.
 8. Quantity of import item at Sl. No. 7 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No.2, 4 & 7
 9. Quantity of import item at Sl. No. 8 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 & 2.
 10. Quantities of import items at Sl. No. 9 to 16 (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export item s at Sl. No. 1, 6 & 9.
 11. Import item at Sl. No. 17 i.e. Wooden Cable Drum may be allowed as per packing policy
- Norms committee may take a view


(S. K. Jain)
Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES-II)
Udyog Bhawan, New Delhi.

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VINOD KUMAR KASHYAP
Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)
1	Cu. Cond. Covered With Semi. Cond. Comp. XLPE Insulated Cu. Tape ZHFR Sheathed Al. Wire Armoured Cables 11 KV.		
1.01	1 Core X 120 Sq.MM	3000	5.610
2	Cu. Cond. Covered With Semi. Cond. Comp. XLPE Insulated Cu. Tape PVC Sheathed Armoured Cables 11 KV.		
2.01	3 Core X 185 Sq.MM	5500	55.220
2.02	3 Core X 95 Sq.MM	5000	31.900
3	Copper Conductor PE Insulated and Sheathed Unarmoured Cables below 1000 V.		
3.01	2 Core X 1.5 Sq.MM	21000	1.596
4	Copper Conductor PE Insulated and Sheathed Armoured Cables below 1000 V.		
4.01	2 Core X 2.5 Sq.MM	72000	19.872
4.02	4 Core X 2.5 Sq.MM	51000	18.411
5	Cu. Cond. XLPE Insulated PVC Sheathed Al.Wire Armoured Cables Below 1000 V.		
5.01	1 Core X 630 Sq.MM	4000	27.280
5.02	1 Core X 300 Sq.MM	1225	4.092
6	Copper Cond. XLPE Insulated ZHFR Sheathed Al. Wire Armoured Cables Below 1000 V.		
6.01	1 Core X 95 Sq.MM	3000	3.360
7	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.		
7.01	4 Core X 25 Sq.MM	28000	52.360
7.02	4 Core X 25 Sq.MM	20000	37.400
7.03	4 Core X 25 Sq.MM	28000	52.360
7.04	5 Core X 120 Sq.MM	300	2.460
7.05	5 Core X 150 Sq.MM	525	5.166
7.06	3 Core X 16 Sq.MM	5500	6.215
7.07	3 Core X 2.5 Sq.MM	1500	0.585
7.08	3 Core X 4 Sq.MM	6900	3.278
7.09	10 Core X 2.5 Sq.MM	600	0.504
7.10	12 Core X 2.5 Sq.MM	3700	3.367
7.11	3 Core X 6 Sq.MM	11500	6.670
7.12	3 Core X 16 Sq.MM	8000	9.040
7.13	5 Core X 25 Sq.MM	3700	8.177
7.14	3 Core X 10 Sq.MM	6200	5.332
7.15	4 Core X 4 Sq.MM	9600	5.280
7.16	5 Core X 2.5 Sq.MM	6450	3.064
7.17	3 Core X 2.5 Sq.MM	3700	1.443
7.18	3 Core X 10 Sq.MM	2800	2.408
7.19	5 Core X 4 Sq.MM	2300	1.587
7.20	3 Core X 35 Sq.MM	2100	3.738
7.21	3 Core X 25 Sq.MM	1150	1.668
7.22	3 Core X 2.5 Sq.MM	11800	4.602
7.23	3 Core X 4 Sq.MM	5900	2.803
7.24	3 Core X 6 Sq.MM	1200	0.696
7.25	3 Core X 10 Sq.MM	14380	12.367
7.26	5 Core X 4 Sq.MM	19600	13.524
7.27	5 Core X 2.5 Sq.MM	14200	6.745
7.28	12 Core X 2.5 Sq.MM	10800	9.828
7.29	24 Core X 2.5 Sq.MM	4500	7.245
7.30	3 Core X 16 Sq.MM	5800	6.554
7.31	5 Core X 25 Sq.MM	1500	3.315
7.32	3 Core X 4 Sq.MM	10000	4.750
7.33	3 Core X 6 Sq.MM	7250	4.205
7.34	3 Core X 10 Sq.MM	7700	6.622
7.35	5 Core X 2.5 Sq.MM	4500	2.138
7.36	7 Core X 2.5 Sq.MM	550	0.358
7.37	16 Core X 2.5 Sq.MM	900	1.089
7.38	3 Core X 2.5 Sq.MM	1900	0.741
7.39	5 Core X 4 Sq.MM	3200	2.208
7.40	5 Core X 6 Sq.MM	500	0.420
7.41	5 Core X 16 Sq.MM	9250	14.615
7.42	12 Core X 2.5 Sq.MM	4500	4.095
7.43	3 Core X 2.5 Sq.MM	8650	3.374
7.44	3 Core X 6 Sq.MM	29800	17.284
7.45	5 Core X 6 Sq.MM	8150	6.846
7.46	5 Core X 10 Sq.MM	4800	5.280
7.47	3 Core X 16 Sq.MM	6300	7.119

7.48	5 Core X 16 Sq.MM	1000	1.580
7.49	5 Core X 70 Sq.MM	500	2.490
7.50	3 Core X 4 Sq.MM	4100	1.948
7.51	4 Core X 4 Sq.MM	9900	5.445
7.52	5 Core X 6 Sq.MM	2500	2.100
7.53	5 Core X 10 Sq.MM	1650	1.386
7.54	7 Core X 2.5 Sq.MM	1500	0.975
7.55	10 Core X 2.5 Sq.MM	5000	4.200
7.56	12 Core X 2.5 Sq.MM	30500	27.755
7.57	16 Core X 2.5 Sq.MM	7600	9.196
7.58	24 Core X 2.5 Sq.MM	6000	9.660
7.59	3 Core X 2.5 Sq.MM	5000	1.950
7.60	3 Core X 35 Sq.MM	4700	8.366
7.61	3 Core X 50 Sq.MM	500	1.115
7.62	3 Core X 70 Sq.MM	600	1.902
7.63	4 Core X 50 Sq.MM	800	2.264
7.64	4 Core X 185 Sq.MM	650	6.475
8	Copper Cond. PVC Insulated Unarmoured Cables Below 1000 V.		
8.01	1 Core X 70 Sq.MM	15000	9.975
8.02	1 Core X 70 Sq.MM	2500	1.663
8.03	1 Core X 400 Sq.MM	500	1.840
8.04	1 Core X 35 Sq.MM	6000	2.094
8.05	1 Core X 70 Sq.MM	14700	9.776
8.06	1 Core X 300 Sq.MM	500	1.442
8.07	1 Core X 630 Sq.MM	500	3.004
9	Copper Cond. XLPE Insulated ZHFR Sheathed Unarmoured Cables Below 1000 V.		
9.01	3 Core X 2.5 Sq.MM	10000	2.500
9.02	3 Core X 2.5 Sq.MM	7500	1.875
9.03	5 Core X 10 Sq.MM	980	0.735
9.04	3 Core X 10 Sq.MM	6530	3.657
9.05	3 Core X 6 Sq.MM	4000	1.620

7/6/12

VK
विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
भारतीय विपणन विभाग
Ministry of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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06.03.2018

F.No. 7/83/2018-TS
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support Section)

Udyog Bhawan, New Delhi
Dated, the 12th March, 2018

OFFICE MEMORANDUM

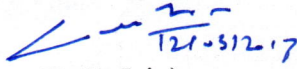
Subject: Ratification of norms in respect of Advance Authorisation No. 0210207790 dated 11.08.2017 issued to M/s Diach Chemicals & Pigments (P) Ltd.

Ref: DGFT U.O. 01/81/050/00425/AM18/DES-2/476 dt.14.12.2017.

Advance Authorization may be ratified as under on repeat basis as per their Advance Authorisation No. 0210207825 dated 30.08.2017 ratified in NC meeting dated 07/11/2017:

1. Quantity of import items may be allowed as applied for i.e. 178.5 MT as 1.02 kg/kg content in export item.

Norms committee may take a view


(S. K. Jain)
Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES.II)
Udyog Bhawan, New Delhi.


विनोद कुमार काश्यप
VINOD KUMAR KASHYAP
FTDO, DES.II, DGFT
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

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06.03.2018

**Department of Industrial Policy & Promotion
(Technical Support Section)**

Udyog Bhawan, New Delhi
Dated, the 16th March, 2018

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of Advance Authorisation No. 0510403755 dated 22.08.2017 issued to M/s KEI Industries Limited
Ref: DGFT U.O. No. 01/81/50/00394/AM-18/DES-2/482 dated 14.12.2017

Advance Authorisation may be ratified as under:

1. Net weight of export items may be specified as under:

Sl. No.	Net Export Weight Kgs./Km	Sl. No.	Net Export Weight Kgs./Km	Sl. No.	Net Export Weight Kgs./Km	Sl. No.	Net Export Weight Kgs./Km
1	448.8	8	1080.9	15	2045.8	22	4390.6
2	688.3	9	1526.2	16	2513.1	23	5309.7
3	1073.1	10	1817.7	17	3580.6	24	6891.5
4	685.5	11	1314.5	18	34.33	25	8138.6
5	788.9	12	1706.8	19	50.63		
6	900.3	13	1985.7	20	3491.7		
7	805.7	14	2006.2	21	4340.6		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/Copper Cathode (99.99% purity) (Electrolytic grade) may be allowed as under:
a) For Export items mentioned at Sl. No. 1, 2 as per Engineering Table-4.
b) For Export items mentioned at Sl. No. 3, 6, 8, 9, 10, 13 & 21 as 208 Kgs./km, 184.9 Kgs./km, 277.65 Kgs./km, 462.3 Kgs./km, 647.2 Kgs./km, 739.65 Kgs./km & 2588.76 Kgs./km respectively taking clue from Engineering Table-5.
c) For Export items mentioned at Sl. No. 4, 5, 7, 11, 12, 14 to 20 & 22 to 25 as per Engineering Table-5.
3. Words "Semi Conductive XLPE Compound" may be deleted from the description of import item at Sl. No. 2 and quantities of XLPE Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 20 to 25.
4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 25
5. Quantities of import item at Sl. No 4 viz. Antimony Trioxide may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 25.
6. Quantity of import item at Sl. No. 5 i.e. Galvanised Steel Wire/G.I Wire may be allowed as 1.02 kgs/kg content in the Export items at Sl. No. 1 to 17 & 20 to 25.
- Norms committee may take a view

(S. K. Jain)
Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES-II)
Udyog Bhawan, New Delhi

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विनोद कुमार काश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग, उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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6.3.2018

**Department of Industrial Policy & Promotion
(Technical Support Section)**

Udyog Bhawan, New Delhi
Dated, the 16th March, 2018

OFFICE MEMORANDUM

**Subject: Ratification of norms in respect of Advance Authorisation No.
0310815474 dated 01.09.2017 issued to M/s Polycab Wires Pvt. Limited**

Ref: DGFT U.O. No. 01/81/50/0343/AM-18/DES-2/370 dated 03.11.2017

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 14 under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 4 & 6 to 14.
3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export item at Sl. No. 14.
4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 12 & 14.
5. Quantity of import item at Sl. No. 4 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1, 2, 5, 6, 8 to 10, 11, 13 & 14.
6. Quantity of import item at Sl. No. 5 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1, 2, 5, 6, 8 to 10, 11, 13 & 14.
7. Quantities of import items at Sl. No. 6 to 13 (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 3, 4, 7 & 12.
8. Quantity of import item at Sl. No. 14 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the export items at Sl. No. 2, 3 & 9 to 12.
9. Quantity of import item at Sl. No. 15 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No. 1, 2, 6 & 8 to 11
10. Import item at Sl. No. 16 i.e. Wooden Cable Drum may be allowed as per packing policy

Norms committee may take a view

(S. K. Jain)
Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES-II)
Udyog Bhawan, New Delhi.

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Vinod Kumar Kashyap
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)
1	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.		
1.01	2 Core X 2.5 Sq.MM		
1.02	2 Core X 4 Sq.MM	5250	1.890
1.03	24 Core X 2.5 Sq.MM	9300	3.953
2	Copper Cond. Covered with Glass Mica Tape XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.	26350	43.214
2.01	2 Core X 4 Sq.MM		
2.02	2 Core X 2.5 Sq.MM	30550	14.664
2.03	12 Core X 2.5 Sq.MM	51205	21.506
2.04	24 Core X 2.5 Sq.MM	29550	32.505
3	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Unarmoured Cables Below 1000 V.	7050	13.748
3.01	2 Core X 2.5 Sq.MM		
3.02	5 Pair X 0.5 Sq.MM	1000	0.225
3.03	10 Pair X 0.5 Sq.MM	500	0.088
3.04	20 Pair X 0.5 Sq.MM	960	0.307
4	Copper Cond. XLPE Insulated ZHFR Sheathed Unarmoured Cables Below 1000 V.	500	0.280
4.01	2 Core X 4 Sq.MM		
4.02	2 Core X 6 Sq.MM	3000	0.765
5	Chromel Alumel Cond. XLPE Insulated Overall Shielded PVC Sheathed Unarmoured Thermocouple Cables below 1000 V.	3000	0.975
5.01	10 Pair X 1.34 Sq.MM	1100	0.259
6	Copper Cond. XLPE Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
6.01	5 Pair X 0.5 Sq.MM	60050	23.119
6.02	2 Pair X 0.5 Sq.MM	3250	0.894
6.03	20 Pair X 0.5 Sq.MM	1650	1.700
6.04	10 Pair X 0.5 Sq.MM	51550	30.930
6.05	1 Pair X 1 Sq.MM	43050	9.471
7	Copper Cond. XLPE Insulated ZHFR Sheathed Unarmoured Instrumentation Cables Below 1000 V.		
7.01	10 Pair X 0.5 Sq.MM	500	0.121
7.02	1 Pair X 1 Sq.MM	19200	1.171
8	Copper Cond. XLPE Insulated I and O Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
8.01	5 Pair X 0.5 Sq.MM		
8.02	10 Pair X 0.5 Sq.MM	46100	22.128
8.03	20 Pair X 0.5 Sq.MM	89600	79.744
8.04	5 T X 1.5 Sq.MM	6600	8.778
8.05	5 Pair X 1.5 Sq.MM	16600	16.600
8.06	2 Pair X 1.5 Sq.MM	16100	12.236
8.07	2 T X 1.5 Sq.MM	14650	6.739
8.08	7 T X 1.5 Sq.MM	3400	1.836
8.09	10 T X 1.5 Sq.MM	14700	17.640
		5750	9.430
9	Copper Cond. Covered with Glass Mica Tape XLPE Insulated I and O Shielded PVC Sheathed Armoured Cables Below 1000 V.		
9.01	5 Pair X 0.5 Sq.MM	33670	21.549
9.02	10 Pair X 0.5 Sq.MM	18900	22.491
9.03	5 T X 1.5 Sq.MM	23100	28.413
9.04	10 T X 1.5 Sq.MM	41950	84.320
10	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded PVC Sheathed Armoured Cables Below 1000 V.		
10.01	2 Pair X 0.5 Sq.MM	2300	0.851
10.02	10 Pair X 0.5 Sq.MM	15450	12.669
10.03	20 Pair X 0.5 Sq.MM	2200	3.080
10.04	5 Pair X 0.5 Sq.MM	7400	3.848
11	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
11.01	1 Pair X 1 Sq.MM	106700	30.410
11.02	1 Traid X 1.5 Sq.MM	25694	9.121
12	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded ZHFR Sheathed Unarmoured Instrumentation Cables Below 1000 V.		
12.01	1 Pair X 1 Sq.MM	16400	1.230
12.02	1 T X 1.5 Sq.MM	56050	6.166
13	Copper Cond. PVC Sheathed Unarmoured Cables Below 1000 V.		
13.01	1 Core X 25 Sq.MM	3000	0.780
14	Copper Cond. XLPE Insulated PVC Sheathed Al. Wire Armoured Cables 1100 V.		
14.01	1 Core X 300 Sq.MM	1330	1.503

विनोद कुमार
VINOD KUMAR KUSHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Director General of Foreign Trade
भारत सरकार, (विदेश व्यापार)
Ministry of Commerce
New Delhi

-74-

TGS12

116
6.3.2018

F.No. 7/65/2018-TS
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support Section)

Udyog Bhawan, New Delhi
Dated, the 13th March, 2018

OFFICE MEMORANDUM

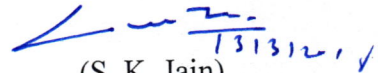
Subject: Ratification of norms in respect of Advance Authorisation No. 0410163497 dated 05.09.2017 issued to M/s Diamond Engineering (Chennai) Pvt. Limited

Ref: DGFT U.O. No. 01/81/50/00314/AM18/DES-2/380 dtd. 06.11.2017

Advance Authorization may be ratified as under:

1. Words "containing 421.682 MT of Beam/Channel/Angle/Seamless ERW Pipe/Square Tube" may be suffixed with the description of export item.
2. Word "Relevant" may be prefixed with the descriptions of import items at Sl. No. 1 & 2 and their total quantity put-together may be allowed as 430.115 MT as 1.02 Kgs./kg. content in export items

Norms committee may take a view


(S. K. Jain)
Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES.II)
Udyog Bhawan, New Delhi.

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विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग, नई दिल्ली
Udyog Bhawan, New Delhi

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6.3.2018

Department of Industrial Policy & Promotion
(Technical Support Section)

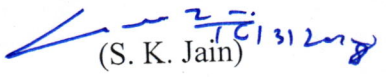
Udyog Bhawan, New Delhi
Dated, the 16th March, 2018

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of Advance Authorisation No. 0310815631 dated 08.09.2017 issued to M/s Polycab Wires Pvt. Limited
Ref: DGFT U.O. No. 01/81/50/0340/AM-18/DES-2/372 dated 03.11.2017

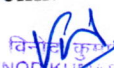
Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 18 under the Advance Authorization may be specified as per enclosed Annexure.
 2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 9 & 11 to 18.
 3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 2, 3 & 5.
 4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 2, 4 to 9 & 11 to 18.
 5. Quantity of import item at Sl. No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export item at Sl. No. 5.
 6. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 3, 6, 9 to 11, 13 & 15 to 17.
 7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 3, 6, 9 to 11, 13 & 15 to 17.
 8. Quantity of import item at Sl. No. 7 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No. 6, 9 to 11, 13 & 15 to 17
 9. Quantity of import item at Sl. No. 8 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export item at Sl. No. 5.
 10. Quantities of import items at Sl. No. 9 to 16 (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 2, 5, 7, 8, 12, 14 & 18.
 11. Quantity of import item at Sl. No. 17 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the export items at Sl. No. 8, 9 & 14 to 16.
 12. Quantity of import item at Sl. No. 18 i.e. HDPE Compound may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No.1.
 13. Import item at Sl No. 19 i.e. Wooden Cable Drum may be allowed as per packing policy
- Norms committee may take a view


(S. K. Jain)
Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES-II)
Udyog Bhawan, New Delhi.

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विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार निदेशन अधिकारी
Foreign Trade Development Officer
विदेश व्यापार निदेशन अधिकारी
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

EXPORT ITEM LIST (ADVANCE AUTHORISATION NO. 0310815631 DT. 08.09.2017)

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)
1	Copper Cond. HDPE Insulated Unarmoured Twin Twisted Cables Below 1000 V.		
1.01	2 Core X 0.8 MM	4038000	69.454
2	Copper Cond. XLPE Insulated ZHFR Sheathed Al. Wire Armoured Cables Below 1000 V.		
2.01	1 Core X 240 Sq.MM	10500	28.245
2.02	1 Core X 240 Sq.MM	6000	16.140
2.03	1 Core X 240 Sq.MM	10500	28.245
2.04	1 Core X 400 Sq.MM	4000	17.040
2.05	1 Core X 300 Sq.MM	6000	19.800
2.06	1 Core X 400 Sq.MM	4000	17.040
2.07	1 Core X 300 Sq.MM	6000	19.800
2.08	1 Core X 800 Sq.MM	1000	8.700
3	Copper Cond. XLPE Insulated PVC Sheathed Al. Wire Armoured Cables Below 1000 V.		
3.01	1 Core X 185 Sq.MM	3000	6.360
3.02	1 Core X 300 Sq.MM	4000	13.160
3.03	1 Core X 185 Sq.MM	3000	6.360
3.04	1 Core X 185 Sq.MM	3000	6.360
3.05	1 Core X 300 Sq.MM	4000	13.160
3.06	1 Core X 240 Sq.MM	6000	16.140
3.07	1 Core X 400 Sq.MM	3000	12.780
4	Copper Cond. PE Insulated and Sheathed Unarmoured Cables Below 1000 V.		
4.01	2 Core X 1.5 Sq.MM	21000	1.590
5	Cu. Cond. Covered With Semi. Cond. Comp. XLPE Insulated Cu. Tape ZHFR Sheathed Al. Wire Armoured Cables 11 KV.		
5.01	1 Core X 185 Sq.MM	3000	7.902
6	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.		
6.01	2 Core X 2.5 Sq.MM	6000	2.160
6.02	2 Core X 4 Sq.MM	10800	4.590
6.03	2 Core X 2.5 Sq.MM	10000	3.600
6.04	2 Core X 4 Sq.MM	5350	2.274
6.05	12 Core X 2.5 Sq.MM	1950	1.833
6.06	24 Core X 2.5 Sq.MM	25200	41.328
6.07	24 Core X 1.5 Sq.MM	3233	3.653
6.08	2 Core X 1.5 Sq.MM	8598	2.536
6.09	3 Core X 1.5 Sq.MM	6427	2.153
6.10	12 Core X 1.5 Sq.MM	1485	1.025
6.11	3 Core X 2.5 Sq.MM	846	0.338
7	Copper Cond. XLPE Insulated ZHFR Sheathed Unarmoured Cables Below 1000 V.		
7.01	12 Core X 2.5 Sq.MM	3000	1.740
7.02	24 Core X 2.5 Sq.MM	2000	1.940
7.03	2 Core X 6 Sq.MM	3650	1.186
8	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Unarmoured Cables Below 1000 V.		
8.01	2 Core X 2.5 Sq.MM	600	0.135
8.02	2 Core X 2.5 Sq.MM	6050	1.361
9	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded PVC Sheathed Armoured Cables Below 1000 V.		
9.01	5 Pair X 0.5 Sq.MM	15300	7.956
9.02	10 Pair X 0.5 Sq.MM	500	0.410
9.03	2 Pair X 0.5 Sq.MM	500	0.185
9.04	10 Pair X 0.5 Sq.MM	3800	3.116
9.05	5 Pair X 0.5 Sq.MM	10900	5.668
10	KX Cond. PVC Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
10.01	10 Pair X 1.34 Sq.MM	5700	8.037
10.02	10 Pair X 1.34 Sq.MM	500	0.705
11	Copper Cond. XLPE Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
11.01	5 Pair X 0.5 Sq.MM	12950	4.986
11.02	2 Pair X 0.5 Sq.MM	3400	0.935
11.03	5 Pair X 0.5 Sq.MM	9200	3.542
11.04	2 Pair X 0.5 Sq.MM	1450	0.399
11.05	5 Pair X 0.5 Sq.MM	1500	0.578
11.06	10 Pair X 0.5 Sq.MM	24800	14.880

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 Customs & Excise
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11.07	1 Pair X 1 Sq.MM	17450	3.839
11.08	1 T X 1.5 Sq.MM	800	0.224
11.09	1 P X 1 Sq.MM	26566	7.173
11.10	1 P X 1.5 Sq.MM	23784	7.135
11.11	1 T X 1.5 Sq.MM	786	0.263
12	Copper Cond. XLPE Insulated Overall Shielded ZHFR Sheathed Unarmoured Instrumentation Cables Below 1000 V.		
12.01	10 Pair X 0.5 Sq.MM	3500	0.847
12.02	10 Pair X 0.5 Sq.MM	800	0.194
13	Copper Cond. XLPE Insulated I & O Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
13.01	5 Pair X 0.5 Sq.MM	2650	1.272
13.02	5 Pair X 1.5 Sq.MM	2000	1.520
13.03	2 T X 1.5 Sq.MM	500	0.270
13.04	7 T X 1.5 Sq.MM	9150	10.980
13.05	10 Pair X 0.5 Sq.MM	1350	1.202
13.06	5 Pair X 0.5 Sq.MM	6500	3.120
13.07	10 Pair X 0.5 Sq.MM	6700	5.963
13.08	5 T X 1.5 Sq.MM	6000	6.000
13.09	5 Pair X 1.5 Sq.MM	3200	2.432
13.10	5 T X 1.5 Sq.MM	5200	5.200
13.11	2 Pair X 1.5 Sq.MM	4300	1.978
13.12	10 Pair X 1.5 Sq.MM	1550	2.093
13.13	10 T X 1.5 Sq.MM	18400	30.176
13.14	2 T X 1.5 Sq.MM	650	0.351
13.15	7 T X 1.5 Sq.MM	3400	4.080
13.16	6 Pair X 1 Sq.MM	5196	4.261
13.17	6 Pair X 1.5 Sq.MM	4668	4.435
13.18	12 Pair X 1 Sq.MM	8155	10.275
13.19	12 Pair X 1.5 Sq.MM	10692	16.252
13.20	16 Pair X 1 Sq.MM	1272	1.959
13.21	16 Pair X 1.5 Sq.MM	7068	13.005
14	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded ZHFR Sheathed Unarmoured Cables Below 1000 V.		
14.01	5 Pair X 0.5 Sq.MM	6000	1.050
14.02	5 Pair X 0.5 Sq.MM	1300	0.228
14.03	20 Pair X 0.5 Sq.MM	500	0.280
15	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
15.01	1 Pair X 1 Sq.MM	23460	6.686
15.02	1 T X 1.5 Sq.MM	28060	9.961
15.03	1 Pair X 1 Sq.MM	7800	2.223
16	Copper Cond. Covered with Glass Mica Tape XLPE Insulated I&O Shielded PVC Sheathed Armoured Cables Below 1000 V.		
16.01	5 T X 1.5 Sq.MM	1150	1.415
16.02	10 T X 1.5 Sq.MM	3100	6.231
16.03	20 T X 1.5 Sq.MM	650	2.308
16.04	10 Pair X 0.5 Sq.MM	550	0.655
16.05	5 T X 1.5 Sq.MM	500	0.615
16.06	10 T X 1.5 Sq.MM	2000	4.020
17	Copper Cond. Covered with Glass Mica Tape XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.		
17.01	12 Core X 2.5 Sq.MM	500	0.550
17.02	2 Core X 4 Sq.MM	1750	0.980
17.03	2 Core X 2.5 Sq.MM	500	0.210
17.04	12 Core X 2.5 Sq.MM	7100	7.810
17.05	24 Core X 2.5 Sq.MM	2600	5.070
18	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded ZHFR Sheathed Unarmoured Instrumentation Cables Below 1000 V.		
18.01	1 Pair X 1 Sq.MM	18300	1.373
18.02	1 T X 1.5 Sq.MM	3000	0.330

विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेशी व्यापार विकास अधिकारी
Foreign Trade Development Officer
भारतीय व्यापार महानिदेशक
Director General of Foreign Trade
भारतीय निर्यात-आयात निदेशक
Ministry of Commerce
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New Delhi

✓ 22/10/2017

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**Department of Industrial Policy & Promotion
(Technical Support Section)**

Udyog Bhawan, New Delhi
Dated, the 16th March, 2018

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of Advance Authorisation No. 0310815746 dated 13.09.2017 issued to M/s Polycab Wires Pvt. Limited
Ref: DGFT U.O. No. 01/81/50/03402/AM-18/DES-2/378 dated 03.11.2017

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 15 under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 2, 3 & 5 to 15.
3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1, 4, 5 & 6.
4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound (Crosslinkable) may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 9 & 11 to 15.
5. Quantity of import item at Sl. No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 1, 4 & 7.
6. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1 to 4 & 6.
7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1 to 4 & 6.
8. Quantity of import item at Sl. No. 7 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No. 1 to 4, 7, 8 & 11 to 15.
9. Quantity of import item at Sl. No. 8 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1, 4 & 7.
10. Quantity of import item at Sl. No. 9 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the export items at Sl. No. 3, 11 & 15.
11. Quantities of import items at Sl. No. 10 to 17 (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 5, 7 to 9 & 11 to 15.
12. Import item at Sl. No. 18 i.e. Wooden Cable Drum may be allowed as per packing policy

Norms committee may take a view

16/3/2018
(S. K. Jain)
Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES-II)
Udyog Bhawan, New Delhi.

विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार निदेशक, DES-II
Foreign Trade Development Officer
विदेश व्यापार निदेशक, DES-II
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

EXPORT ITEM LIST (ADVANCE AUTHORISATION NO. 0310815746 DT.13.09.2017)

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)
1	Alu. Cond. Covered With Semi. Cond. Comp. XLPE Insulated Cu. Tape PVC Sheathed Armoured Cables 12 KV.		
1.01	3 Core X 35 Sq.MM	1000	3.350
2	Copper Cond. XLPE Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
2.01	2 Pair X 0.9 Sq.MM	3700	1.129
2.02	10 Pair X 0.64 Sq.MM	9100	6.370
2.03	2 Pair X 0.9 Sq.MM	13900	4.240
3	Copper Cond. Covered with Glass Mica Tape XLPE Insulated I&O Shielded PVC Sheathed Armoured Cables Below 1000 V.		
3.01	2 Pair X 4 Sq.MM	24000	25.440
3.02	2 Pair X 4 Sq.MM	52300	55.438
3.03	2 Pair X 6 Sq.MM	52600	63.646
4	Alu. Cond. Covered With Semi. Cond. Comp. XLPE Insulated Cu. Tape PVC Sheathed Armoured Cables 11 KV.		
4.01	3 Core X 300 Sq.MM	1000	10.368
5	Copper Cond. XLPE Insulated ZHFR Sheathed Al.Wire Armoured Cables Below 1000 V.		
5.01	1 Core X 630 Sq.MM	3000	20.310
5.02	1 Core X 240 Sq.MM	6000	16.140
5.03	1 Core X 120 Sq.MM	6000	8.280
5.04	1 Core X 185 Sq.MM	6000	12.780
5.05	1 Core X 630 Sq.MM	2000	13.540
5.06	1 Core X 150 Sq.MM	6000	10.380
5.07	1 Core X 185 Sq.MM	6000	12.780
5.08	1 Core X 630 Sq.MM	3000	20.310
6	Copper Cond. XLPE Insulated PVC Sheathed Al. Wire Armoured Cables Below 1000 V.		
6.01	1 Core X 400 Sq.MM	3000	12.780
6.02	1 Core X 400 Sq.MM	4000	17.040
6.03	1 Core X 500 Sq.MM	3000	16.020
6.04	1 Core X 400 Sq.MM	3000	12.780
6.05	1 Core X 500 Sq.MM	3000	16.020
7	Copper Cond. Covered With Semi Cond. Comp. XLPE Insulated Cu. Tape ZHFR Sheathed Armoured Cables Below 11 KV.		
7.01	3 Core X 150 Sq.MM	2000	16.900
8	Copper Cond. XLPE Insulated ZHFR Sheathed Armoured Cables Below 1000 V.		

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 Vinod Kumar K. SHYAM
 Senior Trade Development Officer
 Export Credit Department
 Ministry of Commerce & Industry
 Government of India
 New Delhi

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**Department of Industrial Policy & Promotion
(Technical Support Section)**

Udyog Bhawan, New Delhi
Dated, the 16th March, 2018

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of Advance Authorisation No. 0510404021 dated 18.09.2017 issued to M/s KEI Industries Limited

Ref: DGFT U.O. No. 01/81/50/00396/AM-18/DES-2/471 dated 14.12.2017
Advance Authorisation may be ratified as under:

1. Net weight of export items may be specified as under:

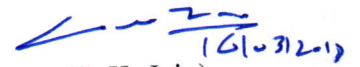
Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	7693.3	14	20.49	27	118.72	40	5259.2
2	4116.7	15	23.04	28	180.07	41	10464.2
3	1006.7	16	25.69	29	278.7	42	979.4
4	330.1	17	28.44	30	378.9	43	606.1
5	953.5	18	31.53	31	538.8	44	156.3
6	953.5	19	34.57	32	998.2	45	295.98
7	6.98	20	37.82	33	1243.7	46	309.5
8	8.59	21	41.15	34	4279.5	47	432.4
9	10.24	22	44.77	35	3274	48	682.1
10	12	23	48.41	36	2661.1	49	6697.1
11	13.86	24	52.25	37	670.4		
12	15.99	25	56.17	38	1245.5		
13	18.13	26	72.09	39	3150.9		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:
- For export items mentioned at Sl. No. 1, 2, 7 to 25, as 1.01 Kgs. Kg. content in export items.
 - For Export items mentioned at Sl. No. 4 to 6, 26 to 38, 42, 43 & 45 to 49 as per Engineering Table-5.
 - For export items mentioned at Sl. No. 39 & 41 as 2588.76 Kgs./km & 8875.76 Kgs./km respectively taking clue from Engineering Table-5.
 - For export item mentioned at Sl. No. 40 as applied for i.e. 4523.2 Kgs./km taking clue from Engineering Table-5.
 - For Export item mentioned at Sl. No. 44 as per Engineering Table-4.
3. Words " Semi Conductive XLPE Compound" may be deleted from the description of import item at Sl. No. 2 and quantities of XLPE Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 6 & 49.
4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1, 2, 4 to 6 & 26 to 49.


विनोद कुमार कश्यप
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विदेश व्यापार, भारत-देशांतर
Directorate General of Foreign Trade
नया दिल्ली
New Delhi

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5. Quantities of import item at Sl. No. 4 viz. Aluminium Wire Rod (Electrolytic grade) may be allowed as under:
 - a) For export items mentioned at Sl. No1 & 3 , as per Engineering Table-5
 - b) For export item mentioned at Sl. No. 2, as 1771 Kgs. Km, taking clue from Engineering Table 5.
 6. Quantities of import item at Sl. No 5 viz. HDPE may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 3
 7. Quantity of import item at Sl. No. 6 i.e. Semi Conducting Water Blocking Tape/Water Blocking Tape(Cable grade) may be allowed as 1.01 Sq.Mtrs./Sq.Mtr. content in the export items at Sl. No. 1 & 2 as claimed by the firm.
 8. Quantities of import item at Sl. No 7 viz. Nylon Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 3.
 9. Quantities of import item at Sl. No 8 viz. Galvanised Steel Wire/G. I. Wire may be allowed as 1.02 Kgs./kg content in the export items at Sl. No. 5, 6 & 49.
 10. Quantities of import item at Sl. No. 9 viz Copper Tape/Copper Foil (E.C grade) may be allowed as 1.01 Kgs./kg content in the export items at Sl. No. 1, 2 & 49.
- Norms committee may take a view



(S. K. Jain)

Development Officer

Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES-II)
Udyog Bhawan, New Delhi



विनाद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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06.03.2018

F. No. 7/351/2018-TSW
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support Section)

Udyog Bhawan, New Delhi
Dated, the 12th March, 2018

OFFICE MEMORANDUM

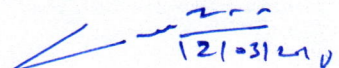
Subject: Ratification of norms in respect of Advance Authorisation No. 0310816055 dated 29.09.2017 issued to M/s Kirtanlal Steel Private Ltd.)

Ref: DGFT No. 01/81/50/501/AM-18/DES-II/576 dated 07/03/2018

Advance Authorisation may be ratified as under on repeat basis as per their Advance Authorization No. 0310810638 dated 19.01.2017 ratified in NC meeting dated 16/05/2017:

1. Words " BTC/EUE/LTC/STC" may be prefixed with the description of export product .
2. Word "Relevant grade and size " may be prefixed with the description of import item and its quantity may be allowed as 800 MT as 1.60 Kgs./Kg. content in the export item taking clue from SIONS C-385 & C-593.

Norms committee may take a view


(S. K. Jain)
Development Officer

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap , FTDO, DES-II)
Udyog Bhawan, New Delhi


विनाद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग
Udyog Bhawan, New Delhi

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66.03.2018

**Department of Industrial Policy & Promotion
(Technical Support Section)**

Udyog Bhawan, New Delhi
Dated, the 16th March, 2018

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of Advance Authorisation No. 0510404347 dated 23.10.2017 issued to M/s KEI Industries Limited

Ref: DGFT U.O. No. 01/81/50/00433/AM-18/DES-2/480 dated 14.12.2017

Advance Authorisation may be ratified as under:

1. Net weight of export items may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	6621.6	22	2839.2	43	690.9	64	729.9
2	2915.4	23	292.2	44	875.5	65	3687.2
3	1711.5	24	292.2	45	486.5	66	8825.9
4	484	25	394.3	46	806.1	67	2333.6
5	555.8	26	939.9	47	1029.8	68	6322.1
6	351.7	27	939.9	48	1348.5	69	4606.3
7	409.1	28	1287.9	49	1810.7	70	9014.1
8	944	29	1287.9	50	847.2	71	3655
9	889.9	30	1507.4	51	709.8	72	357.6
10	614.4	31	248.1	52	372.5	73	357.6
11	389.4	32	879.9	53	1037.3	74	1311.6
12	4411.1	33	210.3	54	1493.6	75	1682.8
13	256.2	34	210.3	55	6898.2	76	8866.2
14	387.5	35	307.8	56	810.9	77	2743.5
15	314	36	668.9	57	737.7	78	14033
16	828	37	868.5	58	1243.8	79	4048
17	828	38	868.5	59	1119.5	80	4983.2
18	1005.1	39	1199.6	60	1468.1	81	1447.7
19	1416.7	40	1199.6	61	6994.7	82	248.1
20	1228.8	41	469.7	62	2314.3		
21	1871.1	42	469.7	63	4055.9		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:

- (a) For export item mentioned at Sl. No. 1 as applied for i.e. 4523.23 Kgs./km taking clue from Engineering Table-5.
- (b) For Export items mentioned at Sl. No. 2 to 8, 12, 23 to 25, 31, 45, 50 to 54, 56 to 60, 62 to 67, 72 to 74 & 82 as per Engineering Table-5.
- (c) For Export items mentioned at Sl. No. 9 to 11, 26 to 30, 32, 47 to 49, as per Engineering Table-4.
- (d) For export items mentioned at Sl. No. 13 to 22, 33 to 44, 68 to 71, 75 to 81 as 1.01 Kgs. Kg. content in export items.
- (e) For export items mentioned at Sl. No. 46 as 184.96 Kgs./km taking clue from Engineering Table-5.


विनोद कुमार काश्यप
VINOD KUMAR KASHYAP
अतिरिक्त व्यापार विकास अधिकारी
Additional Trade Development Officer
व्यापार, वणिज्य, सहाय-विदेशीय
Director General of Foreign Trade
विदेशी व्यापार विभाग, नई दिल्ली
Director General of Foreign Trade
Udyog Bhawan, New Delhi

(f) For each export item mentioned at Sl. No. 55 & 61 as applied for i.e. 4523.23 Kgs./km taking clue from Engineering Table-5.

3. Words "Semi Conductive XLPE Compound" may be deleted from the description of import item at Sl. No. 2 and quantities of XLPE Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 44, 53 to 56, 60 to 63, 65, 66 & 68 to 82.
 4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 12, 45 to 58, 60 to 66, 68, 70 to 77, 79 & 80.
 5. Quantities of import item at Sl. No 4 viz. Antimony Trioxide may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 12, 45 to 58, 60 to 66, 68, 70 to 77, 79 & 80.
 6. Quantities of import item at Sl. No. 5 viz. Aluminium Wire Rod (Electrolytic grade) may be allowed as under:
 - a) For export item mentioned at Sl. No. 56, as 1.01 Kgs. Kg. content in export item.
 - b) For export items mentioned at Sl. No. 70, 71, 74, 75 & 79 to 81, as per Engineering Table-5
 7. Quantity of import item at Sl. No. 6 i.e. HDPE may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 1 to 11, 13 to 44, 70, 71 & 75 to 80.
 8. Quantity of import item at Sl. No. 7 i.e. Semi Conducting Water Blocking Tape/Water Blocking Tape(Cable grade) may be allowed as 1.01 Sq.Mtrs./Sq.Mtr. content in the export items at Sl. No. 12, 68 to 71 & 74 to 80 as claimed by the firm.
 9. Quantities of import item at Sl. No. 8 viz. Nylon Compound of relevant grade may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 16 to 22, 26 to 30, 32, 36 to 44, 70 to 76 & 79 to 82.
 10. Quantities of import item at Sl. No. 9 viz. Galvanised Steel Wire/G. I. Wire may be allowed as 1.02 Kgs./kg content in the export items at Sl. No. 1 to 11, 13 to 55, 60 to 63, 65 & 66.
 11. Quantities of import item at Sl. No. 10 viz. EPR/synthetic rubber may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 67 & 69.
 12. Quantities of import item at Sl. No. 11 viz Glass Mica Tape may be allowed as 1.01 Kgs./kg content in the export items at Sl. No. 1 to 11 & 13 & 30.
- Norms committee may take a view


(S. K. Jain)
Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES-II)
Udyog Bhawan, New Delhi


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
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Directorate General of Foreign Trade
वणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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06.03.2018

Government of India
Department of Heavy Industry
TSW(B) Section

Ref: ID 01/81/162/1101/AM-08/DESII dated 9.3.2018
AA No. 310444382 - Crompton Greaves

Vide enclosed letter, the applicant have represented that repair and refurbishing is covered under the definition of "manufacturing" at para 9.31 of the Import Policy. Hence, they are eligible for import of inputs under Repeat basis and GN-4 with accountability clause.

2. DES-II to dispose as per procedure applicable.



(K.K. Tiwari)
Industrial Adviser

Dy. DGFT, DESII
F.NO.3/82/2018 dt. 13.3.2018



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ENH Road, New Delhi

Government of India
Ministry of Steel
Technical Division

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06.03.2018

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-II) Advance Licence 0210207218 dated 21.12.2016 of M/s Manaksia Coated Metals and Industries Limited, Kolkata

DGFT may refer to their UO No 01/81/50/541/AM-17/DES-II/86 dated 30.01.2018 and UO Note of even No dated 15.06.2017 of Ministry of Steel on the subject mentioned above.

In the above connection, the quantity of item of import may be read as 1247.58 MT in place of 1235.22 MT for import of Cold Rolled Hot Dipped Galvanized Non Alloy Steel Sheets/Coils Thickness of 0.45 mm against export of 1257 MT of Pre painted Galvanized Non Alloy Steel Sheets/Coils Thickness 0.48 mm. Similarly, the quantity of item of import may be read as 749.19 MT in place of 741.77 MT for export of Cold Rolled Hot Dipped Galvanized Non Alloy Steel Sheets/Coils Thickness of 0.48 mm against export of 754 MT of Pre painted Galvanized Non Alloy Steel Sheets/Coils Thickness 0.50 mm.



(S.K. Bhatnagar)

Deputy Industrial Adviser

Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(9)/2017-TD dated 08.02.2017



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